SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES IN RESPECT OF THE STATE OF RAJASTHAN TO BE HELD FROM 23.05.2018 TO 30.05.2018 AT JAIPUR

Date: 23rd May, 2018 (Wednesday)

(Sr. No. 1~51) Time: 9:00 A.M.

Date: 23rd May, 2018 (Wednesday)

(Sr. No. 52~102) Time: 2:00 P.M.

Date: 24th May, 2018 (Thursday)

(Sr. No. 103~153) Time: 9:00 A.M.

Date: 24th May, 2018 (Thursday)

(Sr. No. 154~204) Time: 2:00 P.M.

Date: 25th May, 2018 (Friday)

(Sr. No. 205~255) Time: 9:00 A.M.

Date: 25th May, 2018 (Friday)

(Sr. No. 256~306) Time: 2:00 P.M.

Date: 26th May, 2018 (Saturday)

(Sr. No. 307~357) Time: 9:00 A.M.

Date: 26th May, 2018 (Saturday)

(Sr. No. 358~408) Time: 2:00 P.M.

Date: 27th May, 2018 (Sunday)

(Sr. No. 409~459) Time: 9:00 A.M.

Date: 27th May, 2018 (Sunday)

(Sr. No. 460~510) Time: 2:00 P.M. Date: 28th May, 2018 (Monday)

(Sr. No. 511~561) Time: 9:00 A.M.

Date: 28th May, 2018 (Monday)

(Sr. No. 562~612) Time: 2:00 P.M.

Date: 29th May, 2018 (Tuesday) (Sr. No. 613~663)

Time: 9:00 A.M.

Date: 29th May, 2018 (Tuesday)

(Sr. No. 664~714) Time: 2:00 P.M.

Date: 30th May, 2018 (Wednesday)

(Sr. No. 715~765) Time: 9:00 A.M.

Date: 30th May, 2018 (Wednesday) (Sr. No. 766 ~ till date) Time: 2:00 P.M.

VENUE

INCOME TAX APPELLATE TRIBUNAL (ITAT)
G-4, RAJ MAHAL RESIDENTIAL AREA,
NEAR 22 GODAM INOX, C-SCHEME, JAIPUR-302006

BY SPEED POST

Sr.No. 1

F.No. N-11013/421/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sumit Chugh, **Advocate**Sh. Hari Chand Chugh
23/08 Kaveri Path Mansarover Jaipur Rajasthan
~ 302020

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/422/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Seema Kumar Ahir, **Advocate** Sh. Madhav Lal Ahir B-71, Vijay Singh Pathik Nagar Bhilwara Rajasthan

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/423/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Yashpal, **Advocate**Sh. Bhag Singh
Vpo Rajpura Waya Dhudhwakhara Tehsil
Taranagar Distt.Churu Rajasthan~331029

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

BY SPEED POST

Sr.No. 4

F.No. N-11013/424/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bharat Kumar Kumawat, **Advocate** Sh. Ramgopal Kumawat 13/759, Near P.& T. Colony Gurjarwas Ajay Nagar Ajmer Rajasthan~305001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

BY SPEED POST

Sr.No. 5

F.No. N-11013/425/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Kamlesh Kumar Sharma, **Advocate** Sh. Omprakash Sharma Village Post Aspura Tehsil Shrimadhopur Sikar Rajasthan~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/426/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ram Naresh Singh Saini, **Advocate** Sh. Mool Chand Saini Dhani Karmari Post Papurana Tehsil Khetri Jhunjhunu Rajasthan~333503

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

BY SPEED POST

Sr.No. 7

F.No. N-11013/427/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Arun Kumar, **Advocate** Sh. Prabhoo Dayal Jat Banka Road Shyam Nagar, Vpo-Sangteda Teshil-Kotputli-303108 Distt. Jaipur Rajasthan

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/428/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Chandra Shekhar Yadav, **Advocate** Sh. Gopal Singh Yadav H.No. 10 Rajasva Colony Chhoti Sadri, P.O. Chhoti Sadri Distt. Pratapgarh Rajasthan

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

BY SPEED POST

Sr.No. 9

F.No. N-11013/429/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Rohit Kumar Solanki, **Advocate** Sh. Shankar Lal Solanki W.No. 8, Sitaniyo Ka Dhora, Balotra-344022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 10</u>

F.No. N-11013/430/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gyarsi Lal Meena, **Advocate** Sh. Late Rameshwar Prasad Meena P.No. 9, Krishana Vihar Colony, Meenawala Sirsi Road-302034

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

BY SPEED POST

Sr.No. 11

F.No. N-11013/431/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Amit Nimbark, **Advocate** Sh. Bharat Bhushan Sharma 1g 12 Vikas Nagar Bundi Rajasthan-323001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/432/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gajendra Ostwal, **Advocate** Sh. Rajmal Ji Ostwal Sadar Bazar, Behind Police Chouki V & P Vallabhnagar Distt. Udaipur-313601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 13</u>

F.No. N-11013/433/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Sunil Kumar, Advocate Sh. Nathu Ram Village Post Chak 3. A.M, Rawatsar Hall Ward No.23, Rawatsar Distt.Hanumangarh Rajasthan-335524

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

BY SPEED POST

Sr.No. 14

F.No. N-11013/434/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Siddharth Mehta, **Advocate** Sh. Tejkaran Mehta 11, Shakun Villa Adarsh Nagar Dungarpur Rajasthan-314001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/435/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mukesh Kumar Menaria, **Advocate** Sh. Mohan Lal Menaria Vpo Rundera Teshil Vallabhnagar Distt.Udaipur Rajasthan~313601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/436/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Arjun Lal, **Advocate** Sh. Bhala Ramji Village Karoti Post Lunol, Block Reodar Distt.Sirohi Rajasthan~307514

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 17</u>

F.No. N-11013/437/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Praveen Dan Charan, **Advocate**Sh. Vishnu Dan
Village Khan, Post Varman Block Reodar
Distt.Sirohi Rajasthan-307514

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 18</u>

F.No. N-11013/438/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhanu Prakash Yadav, **Advocate**Sh. Bhura Ram Yadav
Village & Post Nagwa Tehsil Dhod Distt.Sikar
Rajasthan-332002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 19</u>

F.No. N-11013/439/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sayed Aasif Ali Javed, **Advocate** Sh. Sayed Wasiq Ali B~169, B Block Chandrabardai Nagar Ajmer Rajasthan~305001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/440/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Pratishtha Sunger, **Advocate** Sh. Madan Lal Sunger Ii/77 A, G Colony Bajaj Nagar Jaipur Rajasthan-302015

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/441/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Pramod Sharma, **Advocate** Sh. Ramniwas Sharma Old City Kishangarh Ajmer Rajasthan~305802

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/442/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Suresh Verma, **Advocate**Sh. Ramlal Verma
20/54 Street 1st Madanganj Kishangarh Ajmer
Rajasthan~305801

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 23</u>

F.No. N-11013/443/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kamlesh Kumar Gandhi, **Advocate**Sh. Sheshmal Gandhi
18, C Ratakhet Colony, Mulla Talai Tehsil Girva
Distt.Udaipur Rajasthan-313001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/444/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Rashid Ali, **Advocate**Sh. Badruddin
Near Poltry Form Gandhinagarh Madanganj
Kishangarh Ajmer Rajasthan~305801

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/445/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Pushpendra Singh, **Advocate**Sh. Randhir Singh
135, Pratap Nagar Colony Sirsi Road Bhankrota
Ajmer Road Jaipur Rajasthan~302026

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/446/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mukesh Bansal, **Advocate**Sh. Sh. Pyare Lal Bansal
3/157, Housing Board Colony, Sawai
Madhopur, Distt. Sawai Madhopur, Rajasthan322021

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/447/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Nand Kishore Sharma, **Advocate** Sh. Ram Rai Sharma 8-F-18, R.C. Vyas Colony, Bhilwara, Rajasthan - 311 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/448/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mukesh Chand Meena, **Advocate** Sh. Gulab Chand Meena Bal Angar Kartarpura Jaipur Rajasthan~302006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/449/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Suresh Dadhich, **Advocate** Sh. Om Prakash Sharma Trimurti Bhawan Bhilwara Road Gulabpura Bhilwara Rajasthan~311021

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 30</u>

F.No. N-11013/450/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ram Swaroop Barupal, **Advocate** Sh. Motaram Barupal Ward No.32, Badopal Road Suratgarh Distt.Sri Ganganagar Rajasthan~335804

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/451/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajesh Kumar Sharma, **Advocate**Sh. Harikishan Sharma
Sector-82-271 Chetak Marg Pratap Nagar
Sanganer Jaipur Rajasthan-302033

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/452/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Sumeer Kumar Narula, **Advocate**Sh. Vijay Kumar Narula
H.No.15/2, Pooja Colony, Near Jain Girls College,
Main Road, Sri Ganganagar, Rajasthan ~ 335
001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/453/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sanjay Brara, **Advocate**Sh. Sikander Lal
Ward No.21, Rawatsar Tehsil Rawatsar Distt.
Hanumangarh Rajasthan~335524

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/454/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Pawan Kumar Sharma, **Advocate**Sh. Nathu Ram Sharma
Ward No.6, Rawatsar Tehsil Rawatsar Distt.
Hanumangarh Rajasthan~335524

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/455/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rashmi Singh, **Advocate**Sh. Lt. Sh. D. Singh
36. Singh Cottege, Chandra Nagar, Beawar
Road, Distt. Ajmer, Rajasthan ~ 305001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/456/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ashok Kumar Tanwar, **Advocate** Sh. Rampal Tanwar Plot No.22 Saini Colonu 1st Kartarpura Jaipur Rajasthan-302006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 37</u>

F.No. N-11013/457/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Govinder Pal Singh Maan, **Advocate** Sh. Pritam Singh House No. 53-54, Stree No. 4 ~ Surjeet Singh Colony, Sri Ganganagar, Distt. Ganganagar, Rajasthan~ 335001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/458/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sharwan Kumar Saini, **Advocate** Sh. Sultan Singh Saini 12/1324, Malviya Nagar, Distt. Jaipur, Rajasthan 302017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/459/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Upendra Kumar Attraya, **Advocate** Sh. Hari Prasad Attraya Swami Mohalla, Manoharpur,Distt. Jaipur, Rajasthan~ 303104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/460/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ram Chandra, **Advocate** Sh. Ravta Ram Vpo Ratanpura, The Nohar, Distt. Hanumangarh, Rajasthan - 335 523.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/461/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anita Thathera, **Advocate**Sh. Girdhari Lal Thathera
10 Krishna Colony, Near Water
Tank,Jhotwara,Distt. Jaipur, Rajasthan~ 302012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/462/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Narayan Lal Sharma, **Advocate** Sh. Kanhiya Lal Sharma Partriya Ki Gali Sadar Bazar Jahazpur Bhilwara Rajasthan-311201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/463/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Devendra Choudhary, **Advocate**Sh. Nanda Ram
Village Fatehapura, Post Tiwari Ki Dhani No
2,Via Shrimadhopur, Distt. Sikar, Rajasthan332715

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

BY SPEED POST

Sr.No. 44

F.No. N-11013/464/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mohan Lal Rolania, **Advocate**Sh. Laxmi Narayan Rolania
Plot No. 43 Shiv Nagar-1, Opp. Road No. 2,
Murlipura Scheme, Distt. Jaipur, Rajasthan-302039

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/465/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dev Kishan Tanwar, **Advocate**Sh. Hari Ram Tanwar
Azad Nagar Street No. 9, Rampura Basti,
Lalgarh, Distt. Bikaner, Rajasthan - 334004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/466/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kunj Bihari Sharma, **Advocate** Sh. Goverdhan Lal Sharma Panda Mohalla, Chota Bazar, Dausa, Distt. Dausa, Rajasthan- 303303

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/467/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Keshar Singh, **Advocate**Sh. Har Narayan Singh
No. 16,Ashapurna Colony,Distt.Jalore,Rajasthan~
343001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/468/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shanti Lal Dhel, **Advocate** Sh. Mohan Lal Dhel Post Paner, Teh-Roopangarh (Kishangarh), Dist. Ajmer, Rajasthan-305814

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/469/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Navratan Mal Bothra, **Advocate** Sh. Sampat Raj Bothra Lodha Ka Chowk, Distt. Nagaur, Rajasthan ~ 341 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 50</u>

F.No. N-11013/470/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Jitesh Kumar, **Advocate** Sh. Ummaid Raj Bhandari Akawa Colony, Near Old Police Station, Bali, Distt. Pali, Rajasthan-306701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/471/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Pawan Anchara, **Advocate**Sh. Ram Swaroop Anchara
Y 296 Mahaveer Nagar, Sanganer, Distt.
Jaipur, Rajasthan - 302029

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/472/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sanjay Pradhan, **Advocate** Sh. Shiv Kumar Pradhan H.No. 404-A, Talwandi, Distt. Kota, Rajasthan-324005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 53</u>

F.No. N-11013/473/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ranjit Kumar, **Advocate**Sh. Bhuraji Koli
At Vas Post Dattani Tehsil Reodar Distt.Sirohi
Rajasthan~307026

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 54</u>

F.No. N-11013/474/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shyam Lal Gehlot, **Advocate** Sh. Bhanwar Lal Gehlot Near Shitla Mata Mandir,Sojat City,Distt. Pali, Rajasthan~ 306104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 55</u>

F.No. N-11013/475/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Suresh Kumar Jaluthriya, **Advocate**Sh. Kajor Mal
16 Narayan Vihar, Near 3 Sector, Pratap Nagar
Sanganer, Jaipur, Rajasthan - 302033

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.6.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 56</u>

F.No. N-11013/476/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahendra Singh Sisodia, **Advocate** Sh. Brij Raj Singh Sisodia Teachers Colony Ward No 18,Nainwan, District Bundi, Rajasthan~323801

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

BY SPEED POST

<u>Sr.No. 57</u>

F.No. N-11013/477/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Hans Raj, **Advocate**Sh. Bhera Ram
V.P.O. Bakhtawarpura, Tehsil
Suratgarh, Distt. Ganganagar, Rajasthan - 335804

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 58</u>

F.No. N-11013/478/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Trilok Chand Saroya, **Advocate**Sh. Jannath Saroya
136 Kumbha Nagar Chhatrapura Road Bundi
Rajashtan~323001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/479/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Umme Salma Mansuri, **Advocate**Sh. Ahamed Hussain
House No. 545, Khanjipeer North, Disttt.
Udaipur, Rajasthan - 313001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/480/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Girdhari Lal, **Advocate** Sh. Ram Prasad Joshi H.No.93, Kabra Mohalla Jusari Tehsil Makrana Nagaur Rajasthan-341505

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/481/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramnarayan Lavevanshi, **Advocate** Sh. Bheru Lal Lavevanshi Kesar Colony Aklera,Distt. Jhalawar,Rajasthan~ 326033

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/482/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhanwarlal Khawas, **Advocate**Sh. Banshilal
Rajendra Nagar Near Hosted Jalore Rajasthan343001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/483/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Peera Ram, **Advocate** Sh. Bhanwar Lal 5 Ramdev Road,Distt. Pali, Rajasthan~ 306401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/484/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Jyoti Puri, **Advocate** Sh. Keshav Puri V/P Sainsra, Tehsil Riyanbadi, Distt. Nagaur, Rajasthan ~ 341 513.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/485/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kant Sarswat, **Advocate**Sh. Mahaveer Prasad
Parshu Ram Nagar Behind Gd Sharma Hospital
Suratgarh Ganganagar Rajasthan-335804

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/486/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sunil Kumar Pareek, **Advocate** Sh. Umesh Chandra Pareek V.P.O. Neemera, Via. Jajaod, Teh. Khandela,Distt. Sikar, Rajasthan~332722

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/487/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sumrat Lal Meena, **Advocate**Sh. Ram Khalari Meena
Village- Kherameda Post-Kherameda, TehKathumar, Distt. Alwar, Rajasthan- 321605

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/488/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajendra Nimbark, **Advocate** Sh. Badri Dass Nimbark Nimbark Bhawan, Balaji Nagar, Samdari Road, Balotra, Barmer, Rajasthan - 344 022.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/489/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Devee Singh, **Advocate**Sh. Uttam Singh
01~04~1994, Housingh Board, Balotra, Distt.
Barmer, Rajasthan~ 344022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/490/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Madan Gopal, **Advocate** Sh. Chhagan Raj Dwariyon Ka Was, Near Aai Mata Temple, Pachpadra, Barmer, Rajasthan ~ 344 032.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/491/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Sunita Nimbark, **Advocate** Sh. Damodar Prasad Sharma Imbark Bhawan, Balaji Nagar, Samdari Road, Balotra, Barmer, Rajasthan - 344 022.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/492/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rohit Kanthaliya, **Advocate**Sh. Hari Singh Kanthaliya
2 Kh 5 Sector 11,Distt. Udaipur, Rajasthan~
313001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/493/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Neeraj Parashar, **Advocate**Sh. Kailash Chandra Parashar
C/O Ramniwas Kogta, Azad Mohalla, Near
Session Court Road, Distt. Bhilwara, Rajasthan311001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/494/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Nar Singh Rathore, **Advocate** Sh. Basti Ram Outside Pali Darwaja, Sojat City, Distt. Pali, Rajasthan~ 306104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/495/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rasheed Mohammed, **Advocate**Sh. Babu Khan Lilgar
Vpo Manoharpur, Sub Tehsil Manoharpur,
Tehsil Shahpura Jaipur, Rajasthan 303104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/496/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Dhanraj Malav, **Advocate** Sh. Ram Swaroop Malav Mahaveer Colony, Nainwan Road ,Distt.Bundi, Rajasthan~ 323001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/497/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Harfool Saran, **Advocate** Sh. Ramnarain Saran Village-Adagela Tehsil-Chomu Jaipur Rajasthan-303702

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/498/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mohammed Sharif, **Advocate** Sh. Mohammed Iqbal Near Well No 3, Merta Road, Teh Merta City,Distt. Nagaur, Rajasthan~ 341511

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/499/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kishan Lal Kumawat, **Advocate** Sh. Bhura Lal Kumawat Karoi, Bhilwara, Distt. Bhilwara, Rajasthan-311802

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/500/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Durga Shankar Koli, **Advocate**Sh. Ram Nath Koli
12/115 Koli House, Near Om Tower Church
Road, Azad Nagar, Distt. Bhilwara, Rajasthan311001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/501/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Jaganandan Singh Chahal, **Advocate**Sh. Balkaran Singh Chahal
Dhani 14~Krw P.O. Khatsajwar, Tehsil
Sadulshahar, Distt. Ganganagar, Rajasthan335062

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/502/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Jogendra Singh, **Advocate** Sh. Nakshtra Singh Adarsh Colony Part-B, Sumerpur Rajasthan-306902

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/503/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ashvni Prakash Sharma, **Advocate** Sh. Satya Prakash Sharma Labhiyo Ka Mohalla Ward No.9, Chaksu Jaipur Rajasthan-303901

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/504/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sarvjeet Chhabra, **Advocate** Sh. Ashok Kumar Chhabra Ward No.17, Uttam Nagar Near Azad Chowk Suratgarh Rajasthan-335804

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/505/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kishan Lal Bairwa, **Advocate** Sh. Ramjee Lal Bairwa Vpo Manota Teshil Jamwaramgarh Jaipur Rajasthan~303109

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/506/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dilip Kumar Bhamawat, **Advocate**Sh. Bhuri Lal Bhamawat
Navkar Tehsil Road. V.P.O.Jhadol Phalasia
,Dist.Udaipur, Rajasthan- 313702

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 87</u>

F.No. N-11013/507/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhoj Raj Gurjar, **Advocate** Sh. Bhagwati Prasad Village Badadhera, Post Jaichandpura Vaya Gathwari, Tehsil Jamwaramgarh, Distt. Jaipur, Rajasthan 303120

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/508/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Satya Narayan Maheshwari, **Advocate** Sh. Ganesh Narayan Maheshwari Vpo Jamwaramgarh Teshil Jamwaramgarh Jaipur Rajasthan-303109

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/509/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ajij Khan, **Advocate** Sh. Dilawar Khan Village Piplad, Teh - Parbatsar, Distt. Nagaur, Rajasthan - 341512

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/510/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gajendra Singh Shekhawat, **Advocate** Sh. Bhagirath Singh Shekhawat D-105 Prem Nagar, Jhotwara, Distt. Jaipur, Rajasthan-302012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/511/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Govind Murari Gautam, **Advocate** Sh. Gulab Chand Gautam Village Kachnariya Kalan, Post Kachanriya Kalan, Tehsil Chhipabarod, Distt. Baran, Rajasthan-325221

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/512/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Hari Mohan Sharma, **Advocate** Sh. Gajanand Sharma Panda Purohit Mohalla, Kalyan Ganj Bassi,Vpo-Bassi Tehsil-Bassi,Distt. Jaipur, Rajasthan-303301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/513/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rekha Khed, **Advocate** Sh. Raghunandan Tak 153, Sadar Bazar, Nasirabad, Distt. Ajmer, Rajasthan~ 305601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/514/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sharwan Kumar Soni, **Advocate**Sh. Ram Kumar Soni
F-243, Yogesh Vila Near Alok School Subhash
Nagar Vistar Bhilwara Rajasthan-311001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/515/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajesh Kumar, **Advocate**Sh. Madan Lal
Ward No.31, Opp. Rcp Tal Colony Nr. Durga
Mandir Suratgarh Ganganagar Rajasthan335804

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/516/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Girdhari Lal Samarwal, **Advocate**Sh. K.L. Samarwal
Opp. Madhani Petrol Pump, Reengus Road
Chomu, Jaipur, Rajasthan ~ 303 702.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/517/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mukesh Verma, **Advocate**Sh. Siyaram Verma
A-25 Koshal Niwas, Behind Uit Office, Subhash
Nagar, Distt. Bhilwara, Rajasthan-311001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/518/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shyam Lal, **Advocate** Sh. Gheesa Ram Vpo-Jorawarpura Ki Dhani, Teh. Merta City, Distt- Nagaur, Rajasthan- 341510

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/519/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Balu Ram Choudhary, **Advocate** Sh. Bheema Ram Viilage Heerpura, Thesil Raniwara, Distt. Jalore, Rajasthan 343040

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/520/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mukesh Meena, **Advocate** Sh. Ramswaroop Meena Opp. Sbbj Bank Nagar Nigam Road Sanganer Jaipur Rajasthan~302029

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/521/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gyana Ram, **Advocate** Sh. Ratan Lal Near Tehsil Office, Ward No. 15, Bidasar, Distt. Churu, Rajasthan - 331501

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/522/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Karan Yadav, **Advocate** Sh. Rameshwar Dayal Yadav Vpo-Jhanjha, Teh-Buhana, Dist-Jhunjhunu, Rajasthan-333502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/523/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Pankaj Kumar Saini, **Advocate** Sh. Santosh Kumar Saini Dhani Narayan Ji Bali Vill Post Chala Teshil Neemkarana Distt.Sikar Rajasthan-332706

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/524/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Jogendra Kumar Meena, **Advocate** Sh. Nathu Lal Meena Opp. Jodla Power House Harmara Vkia Sikar Road Jaipur Rajasthan~302013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/525/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mukesh Kumar Meena, **Advocate** Sh. Keshar Lal Meena H-8a, Saraswati Nagar Malviya Nagar Gatore Jaipur Rajasthan-302017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/526/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajkumar, **Advocate** Sh. Ramkumar Vill-Basri Post-Dhakamandi, Teh-Buhana, Dist-Jhunjhunu, Rajasthan - 333034

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/527/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajesh Kumar Verma, **Advocate** Sh. Ratan Lal Dhobi Lunaka Mohlla, Tehsil Jamwaramgarh,Distt. Jaipur, Rajasthan~ 303109

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/528/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Rama Shanker Sharma, **Advocate**Sh. Madho Lal Sharma
Tiwadi Mohalla, Tehsil Jamwaramgarh, Distt.
Jaipur, Rajasthan - 303109

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/529/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Rakesh Kumar Baweja, **Advocate** Sh. Jattu Ram Baweja H.No.1, Street No.13, Opp. Baba Khetarpal Mandir Setia Farm Sri Ganganagar Rajasthan-335001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/530/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramesh Kumar Sindhav, **Advocate** Sh. Durga Lal Sindhav W.No.11, Dei Pol Darwaja Nainwan Bundi Rajasthan-323801

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/531/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Niraj Kumar Jain, **Advocate** Sh. Hukmichand Jain Near Jain Temple Ghatol, Tehsil Ghatol, District Banswara, Rajasthan-327023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/532/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Balkishan Rayka, **Advocate**Sh. Prabhu Lal
Behind Lic Office, Gandhipura Lakheri, Tehsil
Indergarh, Distt. Bundi, Rajasthan 323603

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/533/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Pankaj Kumar Trivedi, **Advocate** Sh. Shyam Lal Trivedi Krishna Bhawan Near Narsinghdwara Dholiwadi Ka Bas Sojat City Pali Rajasthan~306104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/534/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Pramod Kumar Vashishtha, **Advocate** Sh. Manik Lal Ji Tehsil Road Nathdwara, Distt. Rajsamand, Rajasthan~ 313301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/535/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajendra Prasad Gupta, **Advocate**Sh. Madan Lal Gupta
B 559, Ward No 8 Gurjar Bhawan, Mohalla
Buchahera Kotputli, Distt. Jaipur, Rajasthan303108

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/536/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anup Singh Saini, **Advocate** Sh. Deva Ram Saini Vill-Manota Kalan, Post-Khetri Nagar, Tehsil-Khetri ,Dist-Jhunjhunu, Rajasthan-333504

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/537/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Manoj Sharma, **Advocate**Sh. Bhagwati Prasad Sharma
Mangal Colony, Station Road Shri
Madhopur, Distt. Sikar, Rajasthan - 332715

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/538/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vijendra Kumar Saini, **Advocate** Sh. Rameshwar Lal Saini Opp. Sdm Court, Ward No.17, Khetri, Jhunjhunu, Rajasthan ~ 333 503.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/539/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sayed Amazed Khan, **Advocate**Sh. Liyakat Ali Khan
Ward No.11, Kapren Distt.Bundi Rajasthan323301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/540/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Akhtar Ali Parihar, **Advocate**Sh. Jhourdeen Parihar
H.N. 2227 Ward No. 41 Near Chc Hospital,
Loonkaransar, Distt. Bikaner, Rajasthan - 334603

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/541/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Narender Parihar, **Advocate** Sh. Late Shri Dev Kishan Parihar Shri Vinayak, E ~ 24 Pratap Nagar, Uit,Distt. Jodhpur, Rajasthan~ 342003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/542/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vinod Kumar, **Advocate**Sh. Gurdev Singh
V.P.O. 14~S, Majhiwala, Tehsil Sri
Karanpur,Distt. Ganganagar, Rajasthan~ 335073

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/543/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Hari Narayan Swami, **Advocate** Sh. Madan Lal Swami W.No.14, Bhakto Ka Mohalla, Nainwan,Distt. Bundi,Rajasthan~ 323801

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/544/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajendra Singh Rathore, **Advocate**Sh. Goverdhan Singh Rathore
11-Rseb Colony, Opp. Sadar Thana New Court
Campus Chittorgarh, Distt. Chittorgarh,
Rajasthan- 312001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/545/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shambhu Lal Nagar, **Advocate** Sh. Ramnarayan Nagar Village Lalganj Post Bamangaon Teshil Nainwa Bundi Rajasthan-323001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/546/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Abdul Rahim, **Advocate**Sh. Abdul Gani
Lallu Ki Dukan Ke Pass, Mahaveer Colony,
Nainwa Road Bundi Tehsil & Distt.Bundi
Rajasthan-323001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/547/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramavatar Jat, **Advocate**Sh. Prahlad Chand Jat
Village Alimpura Post Kashipura Teshil Peeplu
Tonk Rajasthan~304801

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/548/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajesh Kumar Gupta, **Advocate** Sh. Bishan Dayal Gupta Vpo Tiba Basai, Tehsil Khetri, Distt. Jhunjhunu, Rajasthan - 333 036.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/549/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Naresh Kumari, **Advocate**Sh. Hira Lal Jhajharia
A-10 A Who Sugan Vihar Pocket A Sector-2,
Vidyadhar Nagar Jaipur Rajasthan-302039

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/550/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahipal Gurjar, **Advocate** Sh. Yashpal Gurjar Vill Pali, Post Bhanpur Kalan Vaya Amer, Tehsil Jamwaramgarh, Distt. Jaipur, Rajasthan - 302028

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/551/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anand Kumar Deora, **Advocate** Sh. Dwarka Dass Deora 3~Chh~37, Pawan Puri Bikaner, Distt. Bikaner, Rajasthan~ 334003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/552/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ashok Jhamani, **Advocate**Sh. Hari Chand Jhamani
132 Garima Sadan Near Vashistha Public School, Govind Nagar West Amer Road, Distt. Jaipur, Rajasthan - 302002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/553/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dharati, **Advocate**Sh. Jagdish
W.No.~1, Vpo ~ Dumoli Khurd, Teh
Buhana, Distt. Jhunjhunu, Rajasthan~ 333516

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/554/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Akash, **Advocate** Sh. Rama Kishan Plot No.~ 7, Vill~ Bhakarwasi, Teh~ Ramgarh Shekhawati, Distt. Sikar, Rajasthan~ 332307

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/555/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Gurcharan Singh, Advocate
Sh. Amar Singh
Guru Teg Bahadur Nagar, 7-Z, Tehsil Sri
Ganganagar, Distt. Ganganagar, Rajasthan335001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/556/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shekhar Sharma, **Advocate**Sh. Vidya Sagar Sharma
21 New Colony, Nandpuri, Malviya
Nagar, Distt. Jaipur, Rajasthan ~ 302017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/557/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramdhan Raiger, Advocate Sh. Late Sh. Kana Ram Raiger Near Ganga Mata Bazar, Raigaron Ka Mohalla Post Office Bagru Kalan, Tehsil Sanganer, District Jaipur, Rajasthan~ 303007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/558/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vishna Ram Loul, **Advocate**Sh. Bhoma Ram Loul
Vpo Keadli, Tehsil Nokha, Distt. Bikaner,
Rajasthan~ 334803

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/559/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Lokesh Kumar Sharma, **Advocate**Sh. Lal Chand Sharma
Ward No. 17 New Opp. Mahesh Sikshan
Sansthan Sr. Sec. School Suratnagar Dist.
Sriganganagar Rajasthan

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/560/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dan Singh Mehta, **Advocate**Sh. Ran Singh Mehta
3101, Shri Krishna Kunj Gangna Para, Near
Patwa Havelli,Distt. Jaisalmer, Rajasthan345001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/561/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Gautam Chand, **Advocate**Sh. Lalit Kumar
Kurdiya Bhawan, Near 33 Kv.Gss.Barali
,Nagaur,Distt. Nagaur, Rajasthan~ 341001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/562/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Madan Lal Sharma, **Advocate**Sh. Kani Ram Sharma
D-598, Near Gyan Vihar School, Malviya
Nagar, Distt. Jaipur, Rajasthan 302017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/563/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Suresh Narain Rathi, **Advocate** Sh. Radha Krishan Rathi D-718, Park Avenue Road, Malviya Nagar,Distt. Jaipur, Rajasthan- 302017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/564/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vijay Prakash Kabra, **Advocate**Sh. Ram Pal Kabra
Dak Bunglow Road Nimbhera Chittorgarh
Rajasthan~312601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/565/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Nishar Mohammod Pathan, **Advocate** Sh. Sattar Khan Behind Jinendra Vihar, Rajat Jayanti Mohalla, Marwar Junction, Distt. Pali, Rajasthan 306001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/566/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dinesh Gehlot, **Advocate** Sh. Kheema Ram Village Post Sri Sela, Bali ,District Pali, Rajasthan~ 306701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/567/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Narpat Singh Rajpurohit, Advocate Sh. Bhanwar Singh Rajpurohit Azad Basti Bali, Teh Bali, Distt. Pali, Rajasthan-306701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/568/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Genaram Choudhary, **Advocate**Sh. Dayaram Choudhary
27 Near Shiv Mandir, Tegore Nagar, Distt. Pali,
Rajasthan~ 306401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/569/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Duda Ram Choudhary, **Advocate** Sh. Jetha Ram Choudhary Sesali Road Bali, Tehsil Bali, Pali Rajasthan ~ 306 701.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/570/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dileep Singh Choudhary, **Advocate**Sh. Bhera Ram Choudhary
Opp. Post Office Bali Near Lic Office Bali Teshil
Bali Pali Rajasthan~306701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/571/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Om Prakash Choudhary, **Advocate** Sh. Tikam Ram Choudhary 120 A, Indira Colony, Distt. Pali, Rajasthan ~ 306401.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/572/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Madhav Singh Rathore, **Advocate**Sh. Girdhari Singh
Poliyawas Bilara, Distt. Jodhpur, RajasthanRajasthan

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/573/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Parashuram, **Advocate** Sh. Tulseeram Yadav Vill Mantuki Post Mantuki, Teh Pahari,Distt. Bharatpur, Rajasthan~ 321022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/574/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dilip Kumar Shishodia, **Advocate** Sh. Bhanwar Lal Shishodia Maharana Pratap Colony Bus Stand Mundara, Teh Bali,Distt. Pali, Rajasthan~ 306705

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/575/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Jayanti Lal, **Advocate**Sh. Kapur Chand
Bankali Wala Was, Ward No 15, Opposite Police
Station Street Sumerpur, Distt. Pali, Rajasthan306902

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/576/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dinesh Kumar Mali, **Advocate** Sh. Kastur Chand Mali Gawari Sadan, Andar Bawadi Gali, Narlai, Pali, Rajasthan~ 306 703.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/577/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Arjun Parihar, **Advocate** Sh. Shesha Ram Bera Kakriya Post Suryta, Teh Sojat, Distt. Pali, Rajasthan- 306104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/578/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Amrit Lal Choudhary, **Advocate** Sh. Chimna Ram Choudhary Vpo Baba Gaon, Teh Sumerpur, Distt. Pali, Rajasthan~ 306708

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/579/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Raj Kumar Saran, **Advocate** Sh. Pukhraj Village Bhavi, Tehsil Bilara, Jodhpur, Rajasthan ~ 342 605.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/580/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gajendra, **Advocate** Sh. Girdhar Gopal House No 110 Sector 12, Chopasni Housing Board, Distt. Jodhpur, Rajasthan 342008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/581/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Rata Ram Rathore, **Advocate**Sh. Kika Ram
Azad Basti Near Bijali Ghar Bali, Tehsil Bal,
| Distt. Pali, Rajasthan ~ 306 701.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/582/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Prajeet Kumar Tiwari, **Advocate** Sh. Surjan Lal Tiwar Shree Krishna Nagar Colony, Bhilwara Road, Kankroli,Distt. Rajsamand, Rajasthan ~ 313324

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/583/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vikash Phophalia, **Advocate** Sh. Om Praksh Ada Bazar Jaju Ki Pole, Distt. Jodhpur, Rajasthan-342001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/584/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Manish Kumar Kalal, **Advocate** Sh. Tulsiram Kalal Shri Ram Complex Near Thesil And Court, Simalwara, Distt. Dungarpur, Rajasthan 314403

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/585/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vitthal Prasad Sharma, **Advocate**Sh. Jagdish Chandra Sharma
Near Tehsil Office Gangrar, Chittorgarh, Distt.
Chittorgarh, Rajasthan - 312901

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/586/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhopal Lal Gujar, **Advocate**Sh. Debi Lal Gujar
B 63-64 Sanjay Colony, Behind Krishna Hospital,
Devria Balaji Road, Distt. Bhilwara, Rajasthan311001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/587/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kanhiya Lal Prajapat, **Advocate** Sh. Late Shri Satyanaryan Prajapat 110 Ajit Colony Ratanada ,Distt. Jodhpur, Rajasthan~ 342001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/588/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anish Ahmed, **Advocate** Sh. Lalu Khan Mehar H.No.14, Chopasni Housing Board, Distt. Jodhpur, Rajasthan~ 342 008.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/589/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Narayan Ram Indliya, **Advocate** Sh. Anand Ram Indliya H.No.81, Gandhi Pura Nearbjs Colony, Distt. Jodhpur, Rajasthan~ 342 010.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/590/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ajay Kumar Sharma, **Advocate** Sh. Vinod Kumar Sharma H.No. 1031-1032, Subhash Nagar - Ii,Distt. Kota, Rajasthan- 324005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/591/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Pramod Solanki, **Advocate** Sh. Mishrilal Solanki Ghanchyon Ka Bas Pali Bazar, Mahamandir Jodhpur, Distt. Jodhpur, Rajasthan 342001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/592/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Girja Nandan Gautam, **Advocate** Sh. Rameshwar Dayal Gautam Adalat Road, Chaman Chauraha, Kanwas,Distt. Kota, Rajasthan~ 325602

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/593/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vinod Kumar Saini, **Advocate** Sh. Dungar Mal Saini Near Old Post Office, Ward No.8, Sadulpur, Distt. Churu, Rajasthan - 331023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/594/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Maneesh Joshi, **Advocate** Sh. Shanti Lal Joshi Sundar Villa Sunfar Colonu Kankroli Rajsamand Rajasthan-313324

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/595/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gopi Kishan Sharma, **Advocate** Sh. Banshi Lal P.N.-21 Vidhya Nagar, Behind Rto Office, Paota C Road, Distt. Jodhpur, Rajasthan- 342010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/596/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vijay Rajpurohit, **Advocate** Sh. Kiran Singh Village Varka, Post Dadai, Tehsil Desuri, Distt. Pali ,Rajasthan~ 306601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/597/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Chandra Prakash Vyas, **Advocate** Sh. Om Prakash Vyas 3~D~72, New Housing Board Colony, Near Shi Gouri Vatika, Pali, Rajasthan~ 306 401.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/598/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Narayan Singh, **Advocate** Sh. Bhoor Singh Rajpurohito Ka Bas, Vpo Sesali, Tehsil Bali,Distt. Pali, Rajasthan- 306706

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/599/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mukesh Tripathi, **Advocate**Sh. Purushottamlal Tripathi
Sundar Colony Bhilwara Road Kankroli
Rajsamand Rajasthan~313324

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/600/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Suraj Prakash Vyas, **Advocate** Sh. Om Prakash Vyas 212-Sai Kripa, Near Sarswati School, Tagore Nagar, Distt. Pali, Rajasthan - 306401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/601/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Jyoti Paliwal, **Advocate**Sh. Kishan Lal Paliwal
Mahaveer Nagar 100ft. Road Rajsamand
Rajasthan~313324

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/602/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Durga Chouhan, **Advocate** Sh. Jai Kishore 21e/226, Chb, Distt. Jodhpur, Rajasthan ~ 342 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/603/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Padama Ram Parihar, **Advocate**Sh. Joga Ram
Vpo-Bhadla, Teh-Nokha, Distt. Bikaner,
Rajasthan- 334803

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/604/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anand Prakash Choudhary, **Advocate** Sh. Chhoga Lal Choudhary Vill. & Post Deoli, Tehsil Marwar Junction, Rajasthan ~ 306021.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/605/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ghanshyam Choudhary, **Advocate** Sh. Rupa Ram Choudhary Hemliyawas Kallan, Tehsil Marwar Junction, Distt. Pali, Rajasthan ~ 306 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/606/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Chain Singh Sankhla, **Advocate**Sh. Bhagwan Singh
125, Marudhar Nagar, Sumerpur Road, Distt.
Pali, Rajasthan - 306 401.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/607/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shailendra Sanadhya, **Advocate** Sh. Jagadish Chandra Sanadhya Mandir Maarg, Reti Mohalla, Kankroli,Distt. Rajsamand, Rajasthan~ 313324

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/608/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Satya Narayan Chechani, **Advocate** Sh. Bapu Lal Chechani 18, Savita Colony, Nimbahera, Distt. Chittorgarh, Rajasthan~ 312 601.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/609/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Narendra Mohan Sharma, **Advocate** Sh. Devi Sahai Sharma 27-A Ganesh Colony, Behind Power House, Jagatpura, Distt. Jaipur, Rajasthan-302017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/610/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramesh Kumar Sharma, **Advocate** Sh. Bhagirath Sharma 107 A Shiv Sadan Near Old Piau Gandhi Nagar Mangra Punjia Jodhpur Rajasthan-342304

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/611/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Amit Saruparia, **Advocate**Sh. Govind Lal Saruparia
Ganesh Bhawan, Hathinada, Kankroli,Distt.
Rajsamand, Rajasthan~ 313324

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.2017 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/612/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Suraksha, **Advocate**Sh. Roshan Lal Jasuja
A-321, Ii Floor, Vaishali Nagar, Behind National
Handloom, Jaipur Rajasthan - 302 021.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/613/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gordhan Ram, **Advocate** Sh. Birma Ram Bangarsar Teshil Kolayat Bikaner Rajasthan~ 334305

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/614/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ranjit Singh Soni, **Advocate**Sh. Mokh Ram Soni
H.No.117, Ward No.4, Advocate Behind Hari
Ram Baba Mandir Raisinghnagar
Distt.Sriganganagar Rajasthan-335051

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/615/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vipeen Kumar Sharma, **Advocate**Sh. Ashok Kumar Sharma
Lakshmi Sadan, Vpo - Gowadi, Tehsil - Sagwara, Distt. Dungarpur, Rajasthan - 314025

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/616/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kailash Chandra Saini, **Advocate**Sh. Eashwar Lal Saini
Vikash Naar Chodhani W.No.9, Chomu
Distt.Jaipur Rajasthan~303702

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/617/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sudesh Kumar Goyal, **Advocate** Sh. Gugan Mal Goyal House No. 12, Sector No 6, Hanumangarh Junction, Distt. Hanumangarh, Rajasthan - 335512

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/618/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Paras Kumar, **Advocate** Sh. Late Nand Lal H No 250, Keshavpura. Sector ~ 7,Distt. Kota, Rajasthan~ 324009

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/619/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Hukma Ram Meghwal, **Advocate** Sh. Adu Ram Meghwal Naya Gavn, Post Bhane Ka Gaon, Teh Kolayat,Distt. Bikaner, Rajasthan 334303

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/620/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Chandra Prakash Barupal, **Advocate** Sh. Keshari Chand Bigga Bass, Ward No 15, Shri Dungargarh, Distt. Bikaner, Rajasthan- 331803

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/621/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Subhash Chander Parihar, Advocate Sh. Hetram Parihar Ward No-10 Behind Main Bus Stand, Sangaria,Distt. Hanumangarh, Rajasthan-335063

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/622/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dharma Ram, **Advocate** Sh. Pema Ram Vpo Chindaliya, Via Toshina, Teh Makrana,Distt. Nagaur, Rajasthan~ 341319

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/623/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kanhaiya Lal Meghwal, **Advocate** Sh. Prabhu Ram Meghwal Ward No 19, Ratangarh Road, Po Chhapar,Distt. Churu, Rajasthan~ 331502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/624/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shanker Ram Gurjar, **Advocate** Sh. Ratna Ram Village Post Baggar, Teh Merta City, Dist Nagaur, Rajasthan~ 341510

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/625/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sanjay Kumar Sharma, **Advocate**Sh. Kailash Chand Sharma
Bagreton Ka Mohalla, Near Shiv Temple,
Sanganer, Distt. Jaipur, Rajasthan ~ 302029

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/626/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Pramod Kumar Biloo, **Advocate** Sh. Mohan Lal Shanti Sadan Begun Tehsil Begun Chittorgarh Rajasthan-312023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/627/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Nisha Dangi, **Advocate** Sh. Kheema Ram Dangi Near Bus Stand, Vill. & Post Desuri, Distt. Pali, Rajasthan ~ 306 703.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/628/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Balmukand Sharma, **Advocate** Sh. Ayodhya Prasad Sharma Bagret Colony, Near Shiv Temple Sanganer, Distt. Jaipur, Rajasthan - 302029

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/629/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahendra Kumar Bijarniya, **Advocate** Sh. Choth Mal Mukam Post Patwari Ka Bass, Via. Shri Madhopur, District Sikar, Rajasthan 332715

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/630/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Onkar Mal Dukya, **Advocate** Sh. Ram Karan 1249, Barkat Nagar, Tonk Phatak, Distt. Jaipur, Rajasthan 302015

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.2017 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/631/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sanjeev Vijay, **Advocate** Sh. Sita Ram Vijay H.No.4-R-18, Talwandi, Kota, Rajasthan - 324 005.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/632/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Hari Singh Nagar, **Advocate**Sh. Balaram Nagar
Vill Hanotiya, Post Gadiya, Teh
Ramganjmandi,Distt. Kota, Rajasthan~ 326501

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/633/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Manoj Kumar, **Advocate** Sh. Luxmi Narayan Bohora Bijli Colony, Ward No 41, Hanumangarh Junction, Distt. Hanumangarh, Rajasthan - 335512

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/634/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Firozs Uddin, **Advocate** Sh. Ikram Uddin H.No.73~C, Waquf Nagar Chambal Garden Near Power House Dadabari Kota Rajasthan~324009

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/635/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anchal Rathore, **Advocate** Sh. Ram Narayan Rathor Rantan Burj, Bundi, Distt. Bundi, Rajasthan-323001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/636/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anil Kumar, **Advocate** Sh. Ghisu Lal Ward No. 10 Sirohi Rajasthan~307027

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/637/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sanjay Kishore, **Advocate** Sh. Mangal Kishore 2/533-534 Jawahar Nagar Jaipur Rajasthan-302004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/638/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Pramod Kumar, Advocate Sh. Manphool Singh Ward No.7 Opposite Gurudwara Cinema Road Sangaria Tehsil Sangaria Distt. Hanumangarh Rajasthan~335063

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/639/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ghanshyam Lal Kabra, **Advocate**Sh. Badri Lal Kabra
8 Mahesh Colony Behind New Cloth Market
Chittorgarh Rajasthan~312001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/640/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vipin Kumar Vyas, **Advocate** Sh. Naval Kishore Vyas Acharya Para Jaisalmer Rajasthan-345001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/641/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahesh Kumar Maheshwari, **Advocate** Sh. Kishori Lal Maheshwari Mehra House Sarda Para Jaisalmer Rajasthan-345001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/642/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sandeep Golchha, **Advocate**Sh. Jay Chand Golchha
Golechha Building Golden Temple Road Falna
Pali Rajasthan-306116

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/643/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajesh Kumar Sharma, **Advocate** Sh. Brijmohan Lal Sharma 527 Siwad Area Amer Road Jaipur Rajasthan-302002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/644/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Suman Yadav, **Advocate** Sh. Kailash Yadav Plot No-22 Bhura Patel Nagar-A Near Shalimar Bagh Ajmer Road Jaipur Rajasthan-302024

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/645/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Rashmi Dhariwal, **Advocate** Sh. Chanchal Raj Dhariwal Shakun Pali Bazar Mahamandir Jodhpur Rajasthan-342010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/646/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shri Bhagwan Maru, **Advocate** Sh. Gopal Lal Maru Outside Ustabari, Bajrang Colony, Distt. Bikaner, Rajasthan- 334 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/647/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vidya Nand Gupta, **Advocate** Sh. Mohan Lal Gupta Purana Bazar, Lakheri, Bundi, Rajasthan ~ 323 615

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/648/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Om Prakash Mahala, **Advocate**Sh. Gharsi Ram Mahala
Infornt Of Police Station Jakhar Colony Neem
Ka Thana Sikar Rajasthan~332713

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/649/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Teeku Ram Garg, **Advocate** Sh. Labhu Ram Garg 324 Dr. K.L. Achalvansi Colony Jaisalmer Rajasthan-345001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/650/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhanwar Singh Deora, **Advocate**Sh. Ratan Singh Deora
H.N.18 Sankhlo Ka Vas Imaratiya Bera Paota C
Road Jodhpur Rajasthan~342001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/651/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kamal Kumar Bansal, **Advocate** Sh. Ramesh Chand Bansal Ramlila Madan Ke Pass Itawa Kota Rajasthan~ 325004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/652/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sandeep Kumar Agrawal, **Advocate** Sh. Shambhu Dayal H.No. 1118 Agrawal Mohalla Nasirabad Ajmer Rajasthan-305601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/653/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mukesh Kumar Saraswat, **Advocate** Sh. Ram Prasad Saraswat 35 A Bhrampuri Senthi Chittorgarh Rajasthan-312001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/654/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Satya Murti, **Advocate** Sh. Sukhvir Singh Sangasi Post- Mandasi Nawalgarh Jhunjhunu Rajasthan-333705

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/655/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ganesh Ram Choudhary, **Advocate**Sh. Vela Ram
Pratap Bazar Desuri Road Rani Station Pali
Rajasthan-306115

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/656/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bharat Kumar, **Advocate**Sh. Kapoor Chand
Infaront Main Post Office Street Sumerpur Pali
Rajasthan~306902

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/657/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Daulat Ram Choudhary, **Advocate** Sh. Bhikaram A-52, Gayatri Colony, Sumerpur, Distt. Pali, Rajasthan- 306 902.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/658/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajendra Singh, **Advocate**Sh. Prabhu Singh
Ward No. 16 Behiend Panchayat Samiti
Nainwan Bundi Rajasthan~323801

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/659/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahendra Joshi, **Advocate** Sh. Late Laxmi Narayan Joshi `Radha-Kishan' Bhawan, Surana Mohalla, Chittorgarh, Rajasthan ~ 312 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/660/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rameshwar Lal Gehlot, **Advocate** Sh. Rikhab Chand Near Manch Puran Balaji Temple, Ward No.20, Balotra, Barmer, Rajastahn - 344 022.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/661/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ganpat Singh Mahecha, **Advocate**Sh. Ummed Singh
Ravalacot V/P. Asada Teh Pachpadra Barmer
Rajasthan-344022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/662/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Soniya Gour, **Advocate**Sh. Hitesh Gaur
51 Maliyo Ka Bas, Wardno.7. Near Agarwal
Colony Balotra, Barmer, Rajasthan ~ 344 022.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/663/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Manoj Kumar Sharma, **Advocate** Sh. Shiromani Sharma C~69, Mahesh Nagar Jaipur Rajasthan~302015

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/664/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Babu Lal, **Advocate** Sh. Bhera Ram Near Bus Stand Ig Nagar, Ward No.22, Distt. Barmer, Balotra, Rajasthan - 344 022.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/665/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Kaushal Kumar, **Advocate** Sh. Shanker Lal Panwer Gandhipura Balotra Teh Pachpadra Barmer Rajasthan-344022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/666/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Balbir Singh Jakhar, **Advocate** Sh. Mool Chand Jakhar Dhani- Dharam Singh Wali Post- Bhudoli Neem Ka Thana Sikar Rajasthan-332736

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/667/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sheo Ratan Bohra, **Advocate**Sh. Late Phool Chand Bohra
73 Ig Nagar, Behind Sirvi Sandesh, Immanual
School Road Pali, Rajasthan ~ 306 401.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/668/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Brij Mohan Purohit, **Advocate** Sh. Satyanarayan Soordasani Street Bharaguward Chowk Bikaner Rajasthan~334001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/669/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Karan Singh Rajpurohit, **Advocate** Sh. Hem Singh Vill. Parakhiya, Tehsil Sumerpur, Distt.Pali, Rajasthan~ 306 902.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/670/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Trilokeenath, **Advocate**Sh. Shiivshanker Nath
Vill.Dara Mataji Mohanpura Indergarh Bundi
Rajasthan~326313

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/671/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shyam Singh Rajawat, **Advocate**Sh. Jagdish Singh Rajawat
Vpo-Kapoorawala Teshil Sanganer Jaipur
Rajasthan-302029

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/672/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kishor Singh Rajpurohit, **Advocate** Sh. Devi Singh 502 Bapu Nagar Vistar Pali Rajasthan-306401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/673/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Umesh Chandra Agarwal, **Advocate** Sh. Sohan Lal Agarwal C-389 Behind Govt. Dispensary Vaishali Nagar Jaipur Rajasthan-302021

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/674/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ram Kunjan Sharma, **Advocate**Sh. Satya Narayan Sharma
33, Suraj Nagar Near Rc Dukya School Diggi
Road Sanganer Jaipur Rajasthan~302029

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/675/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ashish Jethwani, **Advocate** Sh. Santram Jethwani House No. 555 Raja Park Sindhi Colony Jaipur Rajasthan~302004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/676/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Surendra Choudhary, **Advocate** Sh. Kana Ram Choudhary Plot No 13 Vikas Colony Paota C Road Jodhpur Jodhpur Rajasthan-3242006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/677/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vikram Singh Solanki, **Advocate**Sh. Ummed Singh Solanki
Kumharo Ka Vas Sadri Gate Bali Teh Bali Pali
Rajasthan~306701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/678/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sanjay Kumar Jain, **Advocate**Sh. Chetan Kumar Jain
Near Sugam Public School Civil Line Tonk
Rajasthan~304001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/679/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Durga Mahich, Advocate Sh. Narayan Singh Mahich H No-1536/44 Gali No-3 Ajay Pal Nagar Dhola Bhata Ajmer Rajasthan-305001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/680/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gaurav Choudhary, **Advocate** Sh. Rajendra Singh Choudhary Plot No.170, Bhagat Ki Kothi New Pali Road Jodhpur Rajasthan-342005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/681/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sunil Kumar Bohra, **Advocate**Sh. Ghanshyam Lal Bohra
Toshniwal Street Main Market Chittorgarh
Rajasthan~312001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/682/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kedar Nath Sarswat, **Advocate** Sh. Surajmal Sarswat Daga Chowk Bikaner Rajasthan~334001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/683/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahesh Narain Ojha, Advocate Sh. Madhu Sudan Narayan Ojha Gorakpura Sojat City Pali Rajasthan-306104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/684/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajendra Tanwar, **Advocate** Sh. Arjun Singh Tanwar 9, High Court Colony Behind Flag Staff House, Jodhpur Rajasthan-342001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/685/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramet Kumar Saini, **Advocate** Sh. Laxmi Narain Mali Near Mamta School Dcm Main Road Raipura Kota Rajasthan-324004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/686/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Praveen Dave, **Advocate**Sh. Kailash Narayan Dave
Near Dr. House Before Tapariya Beara Out Side
Chandpole Gate Jodhpur Rajasthan-342001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/687/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shashi Kant Sharma, **Advocate**Sh. Ramdayal Sharma
21 A Sultan Nagar Gurjar Ki Thari New
Sanganer Road Jaipur Rajasthan~302019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/688/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Bimla Devi, **Advocate**Sh. Ghanshyam Das
H.No.4, Sector-A, Rameshwar Nagar Basni 1st
Phase Jodhpur Rajasthan-342005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/689/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Tejveer Singh Chundawat, Advocate Sh. Charan Singh Chundawat Pratap Nagar Asind Tehsil-Asind Bhilwara Rajasthan-311301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/690/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rakesh Kumar Ahir, **Advocate**Sh. Narayan Lal Ahir
Village Banakiya Kalan Post Banakiya Kalan
Teh. Kapasan Chittorgarh Rajasthan~312207

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/691/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Lachhee Ram Parihar, **Advocate**Sh. Anant Ram Parihar
Ghanchiyo Ka Bass Mahamandir Jodhpur
Rajasthan-342001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/692/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dhiresh Vyas, **Advocate**Sh. Radheshyam Vyas
Vyas Colony Behind Ii Petrol Pump Kaluram Ji Ki
Boari Soor Sagar Jodhpur Rajasthan~342024

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/693/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Man Mohan Chhangani, **Advocate** Sh. Jeevraj Chhangani F-62, Uit Colony Pratap Nagar Jodhpur Rajasthan-342003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/694/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bal Kishan, **Advocate**Sh. Sitaram
Lakhro Ka Bass Kile Ke Niche Jodhpur
Rajasthan-342001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/695/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vikram Verma, **Advocate** Sh. Mangi Lal Verma E-158 Tara Nagar Jhotwara Jaipur Rajasthan-302012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/696/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhanwar Singh Rao, Advocate
Sh. Chatar Singh Rao
Village Medata Post Dabook Teshil Mavli
Udaipur Rajasthan-313022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/697/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Rishi Bohra, **Advocate**Sh. Ramesh Chandra Bohra
Bohroan Ka Bass Ward No.20 Parbatsar Tehsil
Parbatsar Nagaur Rajasthan~341512

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/698/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramkishore Choudhary, **Advocate** Sh. Jeevan Ram Choudhary Vill. Barni Khurd, Tehsil Bhopal Garh, Jodhpur, Rajasthan ~ 342 901.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/699/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Arun Kumar Purohit, **Advocate** Sh. Chand Ratan Purohit 2~E264 Jai Naryan Vyas Colony Bikaner Rajasthan-334003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/700/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Archana Sharma, **Advocate**Sh. Ashutosh Tiwari
Tiwari Bhawan Bartu Bhim Rajsamand
Rajasthan~305927

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/701/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dilip Kumar Chouhan, **Advocate**Sh. Hari Ram Chouhan
5e 10 Chopasani Housing Board Jodhpur
Rajasthan-342008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/702/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Jagdish Narain Panda, **Advocate** Sh. Lt.Sh.Shankar Sahay Sharma 265/275 Govind Nagar East Amer Road Jaipur Rajasthan-302002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/703/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahendra Singh Mehta, **Advocate**Sh. Ganpat Singh Mehta
12/2 Pal Link Road, Behind Kamla Nagar
Hospital Jodhpur Rajasthan-342001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/704/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajat Bansal, **Advocate**Sh. Ashok Bansal
C/O H No 25 Mansarovar Colony Ram Nagar
Ajmer Rajasthan~305004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/705/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Jyoti Gaur, **Advocate** Sh. S.K.Gaur 54, Near St.Pauls School Janakpuri~2 Mala Road Kota Jn Rajasthan~324002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/706/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Yad Ram Gupta, **Advocate** Sh. Ram Chander Gupta Khairthal Road Kishangarh Bas Alwar Rajasthan-301405

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/707/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Sunita Goyal, **Advocate** Sh. Ram Chandra Goyal Goyal Bhawan 55, Bherughat Road Pali Rajasthan~306401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/708/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Surender Singh, Advocate Sh. Kartar Singh Sector No 9 Infront Of Baramkumari Ashram Ward No 38 Hanumangarh Jn Hanumangarh Rajasthan~335512

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/709/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Beena Bhati, **Advocate**Sh. Narpat Mal
1 Ph 4, Madhuban Housing Board, Basni,
Jodhpur, Rajasthan~ 342 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/710/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sardari Lal, **Advocate** Sh. Sundar Das 4/13, Shivanand Marg Malviya Nagar Jaipur Rajasthan~302017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/711/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Manju Rathore, **Advocate** Sh. Bhawani Singh Bhati Inside Hem Singh Ji Ka Katla Mahamandir Jodhpur Rajasthan--342010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/712/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Khushee Ram, Advocate Sh. Lallu Ram Vill Sherpur Post Katopur Teh Kotkasim Alwar Rajasthan~301702

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/713/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhanwar Singh, **Advocate**Sh. Kishna Ram
2nd Floor Pahar Ganj Colony Lal Sagar Mandore
Road Jodhpur Rajasthan~342001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/714/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Surender Singh Yadav, **Advocate**Sh. Jaipal Singh
Vpo-Katopur Teh-Kotkasim Dist-Alwar
Rajasthan-301702

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/715/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Pushker Choubia, **Advocate**Sh. Lt.Natwar Lal Choubisa
Pragati Nagar Plot No.425, New Hospital Road
Dungarpur Rajasthan-314001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/716/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shri Ram Meghwanshi, **Advocate** Sh. Ladu Ram Meghwanshi Village Post Chhota Lamba Teh Arain Dist Ajmer Rajasthan-305813

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/717/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Munna Lal Sharma, **Advocate**Sh. Kailash Chand Sharma
Tt College Ke Samne Jaipur Road Ajmer
Rajasthan-305001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/718/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahavir Prasad, **Advocate** Sh. Ram Chander Sahu Vpo Toparian Teshil Nohar Distt.Hanumangarh Rajasthan-335523

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/719/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Poonam Chand Naval, **Advocate**Sh. Bhairu Lal Naval
Ramdev Nagar Vaishali Nagar Makarwali Road
Ajmer Rajasthan~305001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/720/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Jagdish Prasad Kiradia, **Advocate**Sh. Nathulal Kiradia
H No-32 Gali No-5 Ashok Vihar Colony Behind
Narishala Ajmer Rajasthan-305001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/721/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Parmanand, **Advocate** Sh. Om Prakash Sharma Vpo Delwan (4~D.D.), Tehsil Padampur, Ganganagar, Rajasthan ~ 335 041.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/722/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Radha Krishan Verma, **Advocate** Sh. Chiman Lal Verma Ward No.14, Vpo Beenjhbayla, Tehsil Padampur, Ganganagar, Rajasthan ~ 335 041.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/723/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Prabhu Dayal Sain, Advocate Sh. Late Anandi Lal Sain Chetan House, Ward No.8, Keshav Nagar Chomu, Distt. Jaipur, Rajasthan - 303 802.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/724/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Umesh Kant Soni, **Advocate** Sh. Rajendra Prasad Soni Indra Bhawam, 130 `R', Near Vishave Karma Mandir, Raisinghnagar, Distt. Gangananagr, Rajasthan - 335 051.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/725/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bheem Singh, **Advocate**Sh. Manphool Ram
Vpo. Amarpura Jalu Tehsil Sangaria Via
Sangaria Hanumangarh Rajasthan-335063

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/726/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shyam Lal Tanwar, **Advocate** Sh. Bhoma Ram Tanwar Near Post Office, Vill Balunda, Tehsil Jaitaran, Distt. Pali, Rajasthan ~ 306 308.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/727/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajender Kumar Sihag, **Advocate**Sh. Amra Ram
Ward No 2 Vpo Jasana Teh Nohar
Hanumangarh Rajasthan~335523

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/728/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Madan Singh Kaswa, **Advocate** Sh. Kashi Ram Kaswa Ward No 22 Behind Matoria Bhagwan Nohar Teh Nohar Hanumangarh Rajasthan-335523

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/729/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Manish Hazari, **Advocate** Sh. Inder Hazari H.No.1946/11,Hazari Bhawan, Ajay Nagar, Distt. Ajmer, Rajasthan ~ 305 003.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/730/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Lata Sharma, **Advocate**Sh. Dinesh Vyas
137~ Mata Colony, Tonk Road, Durgapura
Jaipur, Rajasthan ~ 302018.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/731/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ajit Jain, **Advocate** Sh. Prakash Chand Jain H.No.358/10, Gali No.5, Sunder Vills, Distt. Ajmer, Rajasthan - 305 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/732/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Jaidev Kachhawa, **Advocate**Sh. Purushottam Kachhawa
Near Bus Stand, Kamal Talai,
Kankroli,Rajsamand, Rajasthan ~ 313 324.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/733/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anil Joshi, **Advocate**Sh. Radha Mohan Joshi
Near Telephone Tower Behind Sahakaari Samiti
Kishore Nagar Scheme Rajsamand Rajasthan313324

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/734/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Suresh Chandra Verma, **Advocate** Sh. Late Fatehchand Verma 4/221, Shipra Path, Sfs Mansarover, Jaipur, Rajasthan ~ 302 020.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/735/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Girdhari Singh Rathore, **Advocate** Sh. Sh.S.S.Rathore 4-Dha-21 Housing Board Colony Shastri Nagar Jaipur Rajasthan-302016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/736/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhagwan Swaroop Mangal, **Advocate** Sh. Late Brij Mohan Mangal B.S. Mangal Agrawal Medical, Gaughat Road, Kawai Salpura, Distt. Baran, Rajasthan - 325 219

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/737/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mamta, **Advocate** Sh. Sanjay Kumar D-642, Malviya Nagar, Jaipur, Rajasthan ~ 302 017.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/738/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Jatan Singh Bhati, Advocate
Sh. Nathu Singh Bhati
8th Meal Behind Of Mandore Police Station,
Opp. Bharat Central School, Jodhpur, Rajasthan ~
342 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/739/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vishnu Shankar Rathore, **Advocate**Sh. Ram Bilas Rathore
Near Vibhishan Dharm Sala, New Bus Stand
Kaithoon, Kota, Rajasthan ~ 325 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/740/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Chandra Prakash Rathore, **Advocate** Sh. L.N. Rathore H.No.179, Near Suman Kirana Store, Shriram Nagar, Kota, Rajasthan ~ 324 004.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/741/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajesh Kumar Motsara, **Advocate** Sh. Hanuman Singh Motsara Tilak Nagar Bikaner Rajasthan~334001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/742/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Jawahar Lal Jalutharia, **Advocate**Sh. Girdhari Lal
18, Gayatri Nagar 2nd, Pinjarapol
Gaushalaairport, Sanganer, Jaipur, Rajasthan ~
302 011.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/743/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mohan Lal Sharma, **Advocate** Sh. Late Babu Lal Sharma Station Bazriya, Bayana, Distt. Bharatpur-321 401, Rajasthan.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/744/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Prem Singh Panwar, **Advocate** Sh. Pooran Singh Panwar P.N.1, Ekta Nagar, Near Shiv Temple, Nandari,Jodhpur, Rajasthan ~ 342 015.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/745/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahesh Kumar Sharma, **Advocate** Sh. Ramsi Lal Sharma Vill Nayawas, Teshil Jamwaramgarh Jaipur Rajasthan-303109

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/746/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Om Prakash Sharma, **Advocate** Sh. Nand Lal Sharma 3-B-22, Dadabari Extn., Kota, Rajasthan - 324 009.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/747/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mangi Lal, **Advocate** Sh. Heera Ram Village-Gagadi Teh-Tinwari Jodhpur Rajasthan-342306

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/748/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Duleh Ram, **Advocate** Sh. Kanhaya Singh 289, Nakul Path, Lal Kothi Scheme, Tonk Road, Jaipur Road, Rajasthan ~ 302 015.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/749/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vishnu Kant Sharma, **Advocate** Sh. Dwarika Prasad Sharma B-124-125, Indra Verma Colony, Shastri Nagar, Jaipur, Rajasthan - 302 016.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/750/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Govind Narayan Jat, **Advocate**Sh. Sh.Ram Narayan Jat
Village-Kalyanpura Post-Bheepur Via Diggi
Teshil-Malpura Tonk Rajasthan-304504

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/751/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Shipra Jain, **Advocate** Sh. Ajay Kumar Jain 1735, Ghee Walon Ka Rasta, Fourth Crossing, Jaipur, Rajasthan ~302 003.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/752/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Balram Sharma, **Advocate** Sh. Brij Mohan 6/10, Sarswati Colony, Bam Road, Kota, Rajasthan - 324 001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/753/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Hari Ram Dholia, **Advocate** Sh. Baksa Ram Dholia Vpo Kharnal Tehsil Mundwa Nagaur Rajasthan-341001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/754/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Brijsunder Sharma, **Advocate** Sh. Shivdutt Sharma Chand Kheri Road, Khanpur, Distt. Jhalawar, Rajasthan - 326 038.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/755/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mohammad Asif, **Advocate** Sh. Mohd. Ibrahim 313/C, Painter Colony, Nahri Ka Naka, Shastri Nagar, Jaipur, Rajasthan ~ 302 016.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/756/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Manohar Lal, **Advocate**Sh. Mangtu Ram
6, Ashish Nagar Charan Nadi-Ii Near Express
Highway Murlipura Jaipur Rajasthan-302039

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/757/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ghanshyam Das Vijay, **Advocate** Sh. Rameshwar Prasad Vijay 115/101, Agarwal Farm, Mansarovar Jaipur, Rajasthan ~ 302 020.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/758/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sunil Vyas, **Advocate**Sh. Ram Rakh Vyas
Banawaton Ki Gali Jalap Mohalla Inside Jalori
Gate Jodhpur Rajasthan~342001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/759/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Udaiveer Singh, **Advocate** Sh. Jagdish Prakash Yadav Vpo Khatakar, Via Ked Tehsil Udaipurwati, Distt. Jhunjhunu, Rajasthan ~ 333 012.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/760/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Yogendra Ojha, **Advocate** Sh. Late Shri Pukhraj Ojha Jodhpur House G-88 G-Block Makarwali Road Ajmer Rajasthan-305004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/761/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramawatar Saini, **Advocate** Sh. Rameshwar Prasad Saini 39, Rajendra Nagar-A Gali No.2 Opp. Sitawali Phatak Benar Road Jaipur Rajasthan-302013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/762/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kailash Bamniya, **Advocate** Sh. J.P. Verma Siya Sadan Near Nagar Nigam, Chhawni Colony, Kota, Rajasthan ~ 324 007.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/763/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Narayan Lal, **Advocate** Sh. Ladu Ram Near Bus Stand Sanderao, Tehsil Sumerpur, Distt. Pali, Rajasthan ~ 306 708.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/764/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Birdhi Lal Shringi, **Advocate** Sh. Late Jagnnath Near Kamal Niwas, Chhawani Sabjimandi, Kota, Rajasthan ~ 324 004.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/765/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Nilesh Kumar Chechani, **Advocate** Sh. Indra Mal Chechani High School Road, Ward No.01, Begun, Distt. Chittorgarh, Rajasthan ~ 312 023.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/766/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Chandra Shekhara Sharma, **Advocate**Sh. Nand Kishore Sharma
33 Brij Vihar Deoli Arab Road Borkheda Kota
Rajasthan-324001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/767/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahendra Mohan, **Advocate** Sh. Ramgopal Gujar Gujaron Ka Mohalla, Sanganer, Jaipur, Rajasthan - 302 029.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/768/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Chandera Prakash Saini, **Advocate** Sh. Kistur Mal Veer Pratap Mohalla Ward No.15 Nawa City Nagaur Rajasthan-341509

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/769/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anandi Lal, **Advocate**Sh. Ganesh Ram
Near Sambhar Turan Ward No.20 Sahamat
Nagar Nawa City Nagaur Rajasthan -341509

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/770/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ranveer, **Advocate**Sh. Pandu Ram
Vill. Ram Nagar (Khariya),Post Hirani, Tehsil
Kuchaman City, Nagaur, Rajasthan - 341 508.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/771/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Dropadi Verma, **Advocate** Sh. Ram Chandra Verma Plot 56, Sector 6, Vidhyadhar Nagar, Jaipur, Rajasthan - 302 023.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/772/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Naveen Jain, **Advocate**Sh. Kamlesh Kumar
Kamal Kunj Sector No-01 Ward No -07
Pilibangan Hanumangarh Rajasthan-335803

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/773/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Tarachand Shivnani, **Advocate** Sh. Fattumal Shivnani H.No.104, Tulsi Palace, Gandhi Nagar, Ajmer Road, Beawar, Dist. Ajmer, Rajasthan ~ 305 901.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/774/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shravan Lal Gurjar, **Advocate** Sh. Bhaghirath Gurjar Gopalpura, Badnor, Post Badnor, Post Aakarsad, Bhilwara, Rajasthan - 311 301.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/775/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Roop Singh Ranawat, Advocate
Sh. Kishan Singh
Vill-Ranawto Ki Sadri Vill-Ranawto Ki Sadri
Chittorgarh Rajasthan-312204

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/776/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Hareesh Chandra Tulchia, **Advocate** Sh. Krishan Chandra Tulchia Somani Mohalla Kapasan Chittorgarh Rajasthan~ 312202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/777/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shish Pal Sharma, **Advocate**Sh. Dunger Ram Sharma
Sector No. 3 H.No. 332 Old Rhb Colony Ward
No. 9 Suratgarh Ganganagar Rajasthan~335804

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/778/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ram Swaroop Danewa, **Advocate** Sh. Late Sh. B.R. Danewa Flat No. C-303, 2nd Floor, Nishitha Apartment, Vaishali Nagar, Jaipur, Rajasthan - 302 021.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/779/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Girdhari Lal Kansara, **Advocate** Sh. Babu Lal Kansara Sadar Bazar Mochi Wara Bilara Jodhpur Rajasthan-342602

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/780/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Laxmi Chand Gautam, **Advocate** Sh. Tara Chand Gautam Gayatri Nagar, Kherliganj, Atru,Distt. Baran, Rajasthan - 325 218.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/781/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Narendra Singh Bhati, **Advocate**Sh. Gulab Singh Bhati
P.N. 62 Sultan Nagar Bjs Colony Jodhpur
Rajasthan-342010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/782/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ravindra Singh Saini, **Advocate** Sh. Padam Chand Saini A-163, Ranjeet Nagar, Distt. Alwar, Rajasthan -301 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/783/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Satish Kumar Jain, **Advocate** Sh. Dhanpal Jodawat House No.9, Street No.1, Mohan Colony, Distt. Banswara, Rajasthan~ 327 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/784/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rakesh Kumar Baplawat, **Advocate** Sh. Om Prakash Sharma Vill. Daphalpura, Post Golaka Bans, Tehsil Rajgarh, Alwar, Rajasthan ~ 301 410

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/785/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Akhlesh Kumar Sisodiya, **Advocate** Sh. Late. Ramkumar Singh 6 Ka 233, Shivaji Park, Distt. Alwar, Rajasthan-301 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/786/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Suresh Khatuwal, **Advocate** Sh. Gulab Chand Khatuwal C~27, Satya Marg, Dundlod Colony, Hawa Sadak, Distt. Jaipur, Rajasthan ~ 302 019.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/787/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anadi Kaushik, **Advocate** Sh. Lalita Shankar Kaushik 13, Shalimar Bag, Chitrakoot Marg, Ajmer Road, Jaipur, Rajasthan ~ 302 021.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/788/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mana Ram Bishnoi, **Advocate** Sh. Fusa Ram V/P Fulan, Post Deora, Tehsil Samdari, Barmer, Rajasthan ~ 344 044.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/789/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sunil Kumar, **Advocate** Sh. Laxmi Ram K. Parmar New Gurudhara, Ghandhinagar, Abu Road-307026.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/790/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Pushplata Malviya, **Advocate** Sh. Birdhichand Malviya H.N 295 Behind Police Station Near Jagdish Bhawan Bhimganj Mandi Kota Jn Kota Rajasthan-324002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/791/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mithlesh Malviya, **Advocate** Sh. Birdhichand Malviya H.N 295 Behind Police Station Near Jagdish Bhawan Bhimganj Mandi Kota Jn Kota Rajasthan-324002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/792/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Manoj Choudhary, **Advocate**Sh. Lal Singh
45 Old Police Line Raika Bagh Jodhpur
Rajasthan~342001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/793/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Suresh Kumar Chawla, **Advocate** Sh. Damodar Chawla Chawla Bhawan, Adarsh Colony, Distt. Jaipur, Rajasthan ~ 303328.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/794/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajendra Kumar Dhewa, **Advocate** Sh. Ganesh Ram Dhewa Vill Post-Singodra, The - Lachhmangarh, Dist. Sikar, Rajasthan - 332 311.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/795/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Devendra Kumar Sharma, **Advocate** Sh. Damodar Prasad Sharma Vpo Vatika, Tehsil Sanganer Jaipur, Rajasthan ~ 303 905.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/796/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Har Lal, **Advocate** Sh. Dhan Singh Vpo - Naswai, Tehsil Govindgarh Via Ramgarh, Distt. Alwar, Rajasthan - 301 026.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/797/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shyam Sunder Sharma, **Advocate**Sh. Palu Ram Sharma
Village Janana Post Sahuwala Tehsil Bhadra
Hanumangarh Rajasthan~335511

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/798/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anand Nahar, **Advocate**Sh. Mangi Lal Nahar
2 Chh 12, Pratap Nagar, Distt. Jodhpur,
Rajasthan - 342 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/799/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Dinesh Chandra Vyas, **Advocate**Sh. Vishnu Kumar Vyas
Near Goverdhan-Nath Temple Old Hospital Road
Kalinjari Gate Shahpura Bhilwara Rajasthan311404

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/800/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Prem Dutt Mishra, **Advocate** Sh. Madan Gopal Mishra H.No. 4/132 Sake Nagar Rhb. Beawar Ajmer Rajasthan-305901

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/801/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Satya Narayan Saraswat, **Advocate** Sh. Late Madan Lal Sharma Opp. H.P. Patroll Pump, Ajmer Road, Merta City, Nagaur, Rajasthan- 341 510.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/802/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Anju Ojha, **Advocate** Sh. Ramavatar Sharma Mutho Ka Mohhlla, Merta City, Distt. Nagaur, Rajasthan ~ 341 510.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/803/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Inder Mohan Agarwal, **Advocate** Sh. Ganpat Lal Agarwal H.No.90, Anand Nagar, Vaishali Nagar, Ajmer, Rajasthan - 305 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/804/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Peeyush Shrama, **Advocate** Sh. Bal Mukund Sharma "Shiv Ratnam", 5~C~10, Kudi Bhagtasani Housing Board, Jodhpur, Rajasthan ~ 342 005.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/805/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Chandra Prakash Jain, **Advocate** Sh. Padam Chand Jain 4-E-17, Jawahar Nagar, Housing Board, Distt. Bundi, Rajasthan - 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/806/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gopal Mutha, **Advocate** Sh. Shreechand Mutha Chhanganiyo Ki Pole, Vyaoariyo Ki Masjid, Pungalpada, Jodhpur, Rajasthan ~ 342 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/807/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Pankaj Jain, **Advocate** Sh. Prakash Jain J.K. Maud, Nav Bahar Colony, Kankroli, Distt. Rajsamand, Rajasthan - 313 324.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/808/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Manila Bhandari Porwal, **Advocate** Sh. Manmohan Porwal B-203, Sourabh Enclave, New Bhopalpura, Near Cps School Udaipur, Dist. Udaipur, Rajasthan ~ 313 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/809/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anurag Sharma, **Advocate**Sh. Basant Kr. Sharma
Guru Nanak Colony, Near Big Speed Breaker,
Distt. Bundi, Rajasthan ~ 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/810/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Yasmeen Akhatar, **Advocate** Sh. Mohd. Sabir Plot No.A1, Ansari House, Gulshan Nagar, Outside Char Darwaja, Jaipur, Rajasthan ~ 302 002.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/811/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rakesh Arya, **Advocate** Sh. Banshi Dhar Arya 101, Saini Colony First, Kartarpura, Jaipur, Rajasthan-302 006.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/812/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Narendra Shukla, **Advocate** Sh. Late Shri N P Shukla 3-Pa Vigyan Nagar Near Sarvodaya School Kota Rajasthan-324005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/813/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Manohar Lal, **Advocate** Sh. Gokul Chand Khatik Hathei Ke Paas, Amet, Distt. Rajsamand, Rajasthan ~ 313 332.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/814/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Kishor Kumar, **Advocate** Sh. Lala Ram 179, Ram Nagar, Distt. Pali, Rajasthan - 306 401.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/815/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Surender Singh, Advocate
Sh. Virender Singh
Behind Heera Petrol Pump Teachers Colony
Gumanpura Kota Rajasthan~324007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/816/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Syed Moiuddin Ahmad, **Advocate**Sh. Syed Imaduddin Ahmed
Nahid Manzil Near Police Line Chhawani Tonk
Rajasthan-304001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/817/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Laxmi Narayan, **Advocate**Sh. Poosa Ram
418, Society Nagar, Distt. Pali, Rajasthan ~ 306
401.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/818/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Satish Kumar Shrimali, **Advocate** Sh. Late. Sh. Tulja Shankar Ji Shraimali House No-20 Chinta Mani Marg Raoji Ka Hata Udaipur Rajasthan-313001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/819/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vikas Sharma, **Advocate** Sh. Jagdish Prasad Sharma Ward No. 4 Tibbi Tehsil Tibbi Hanumangarh Rajasthan-335526

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/820/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sumit Anand Vashishtha, **Advocate** Sh. Keshavanand Vashishtha Shastri Colony, Ganeshpura Road, Kota Juntion, Rajasthan ~ 324 002.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/821/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Om Prakash Bansal, **Advocate** Sh. Ramesh Chandra Bansal 8 New Geeta Colony B.K. Kaul Nagar Foysagar Road Ajmer Rajasthan-305001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/822/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Narendra Goyal, **Advocate** Sh. Ram Kishan Goyal Sai Kripa Jetuji Ka Nohra, Jata Bas, Inside Sojati Gate, Jodhpur, | Rajasthan ~ 342 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/823/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Karan Singh Ranawat, **Advocate** Sh. Bhanwar Singh Ranawat Village Gupada, Post Gupari, The. Vallabh Nagar, Distt. Udaipur, Rajasthan ~ 313 022.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/824/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Surta Ram Dewasi, **Advocate** Sh. Ghewar Ram Dewasi Vill & Post Doli, Teh. Luni, Distt. Jodhpur, Rajasthan ~ 342 014.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/825/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhagwati Lal Paliwal, **Advocate**Sh. Ram Lal Paliwal
Ward No.9, Harjalo Ka Bas, Vill Cheela, Tehsil
Phalodi, Jodhpur, Rajasthan - 342 301.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 3.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/826/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Sandeep Kumar Baghla, **Advocate** Sh. Bhagwan Dass Baghla Naiabadi Gali No.11, Hanumanghar Town, Distt. Hanumangarh, Rajasthan~ 335 513.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/827/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Akash Saxena, **Advocate**Sh. Lajpatrai Saxena
New Post Office Road Bhimgunjmandi Kota
Rajasthan~324002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/828/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ashwani Sharma, **Advocate**Sh. Ramavatar Sharma
31, Ganpati Vihar, Behind Balaji Eng. College,
Benad Road, Jaipur, Rajasthan ~ 302 013.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/829/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shishram Yadav, **Advocate**Sh. Mali Ram Yadav
6 Monika Vihar I Opp Rajat Path Mangiawas
Road Jaipur Rajasthan~302020

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/830/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Sheela Rani Rajput, **Advocate** Sh. Narendra Tanwar Purane Post Office Ke Pass, Vill. Bijoliyan Kalan, Distt. Bhilwara, Rajasthan ~ 311 602.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/831/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Jai Prakash, **Advocate** Sh. Kundan Mal H.No.1/105, Saket Nagar Housing Board, Tehsil Bayawar, Distt. Ajmer, Rajasthan ~ 305 901.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/832/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Madhu Bala Sharma, **Advocate** Sh. Gangadhra Sharma H.N. 2/230 Ganesh Talab Dadabari Kota Rajasthan-324009

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/833/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Om Prakash Choudhary, **Advocate** Sh. Mangal Ram Choudhary Anand Dharm Kanta, N.H.8,Power House Road, Bagru Jaipur, Rajasthan - 303 007.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/834/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shyam Babu Khandelwal, **Advocate** Sh. Surajbhan Khandelwal 652, Barkat Nagar, Tonk Phatak, Distt. Jaipur, Rajasthan ~ 302 015.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/835/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahendra Singh Yadav, **Advocate** Sh. Mangal Singh Yadav 266, Arogya Nagar, Kota, Rajasthan ~ 324 005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/836/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gitesh Pancholi, **Advocate** Sh. Arunesh Pancholi Pancholi Udyog 11 Industrial Area Nainwa Road Bundi Raj Rajasthan~323001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/837/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Sujata Verma, **Advocate** Sh. Shailendra Rajawal 69, Ambedkar Nagar, Imli Wala Phatal, Distt. Jaipur, Rajasthan - 302 015.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/838/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Vandana, **Advocate** Sh. Ashok Mathuria C-256, Mahesh Nagar, Jaipur, Rajasthan - 302 015.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/839/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajesh Kumar, **Advocate**Sh. Karan Singh
51 Jawahar Nagar Delhi Road Mungaska Alwar
Rajasthan~301001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/840/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Anju Sharma, **Advocate**Sh. Siyaram Sharma
Shiv Colony Road No - 3 Near Veterinary
Hospital Jhunjhunu Rajasthan-333001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/841/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Dinesh Bansal, **Advocate** Sh. Rama Avtar Ward No.16, Gali No.3, Ambedkar Colony, Distt. Hanumangarh, Rajasthan ~ 335 513.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/842/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhanwar Singh Ranawat, **Advocate**Sh. Raghuveer Singh Ranawat
Bahadur Singh Circle, Nainwan Road, Distt.
Bundi, Rajasthan - 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/843/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kedar Gurjar, **Advocate** Sh. Lacchu Ram Gurjar Kala Baba Purani Tonk Th. Tonk Rajasthan~ 304001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/844/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sudhir Kumar Sharma, **Advocate**Sh. Ganesh Dutt Sharma
Janta Colony Gate No 06 Rajat Grah Colony
Bundi Rajasthan~323001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/845/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahesh Sharma, **Advocate**Sh. Govind Prasad Sharma
H.No.1/C-10, Jawahar Nagar, Nainwal Road,
Distt. Bundi, Rajasthan - 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/846/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Asha Sharma, **Advocate**Sh. Hemant Sharma
5 C New Colony Kota Road Bundi Rajasthan~
323001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/847/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gopal Lal Dixit, **Advocate**Sh. Nand Kishor Dixit
Charkiyon Ka Kuwa, Chota Bazar, Distt.
Bundi, Rajasthan ~ 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/848/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dinesh Kumar Khatik, **Advocate** Sh. Gun Sagar Khatik Azad Nagar, Jal Chakki, Kankroli, Distt. Rajsamand, Rajasthan - 313 324.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/849/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Nikhil Sharma, **Advocate** Sh. Meghwahan Sharma Balchand Para, Distt. Bundi, Rajasthan ~ 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/850/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhupendra Kumar Gaur, **Advocate** Sh. Gopal Lal H.No.D~10, New Colony Bundi, Rajasthan ~ 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/851/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mohan Lal Jeenger, **Advocate** Sh. Onkar Lal Jeenger C ~ 181 Shastri Nagar Bhilwara Rajasthan~ 311001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/852/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahaveer Prasad Carpenter, **Advocate**Sh. Jagannath Carpenter
V/P Gudhasadavertiya Teh.Nainwan Bundi
Rajasthan~323802

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/853/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Durga Lal Gocher, **Advocate** Sh. Gopal Lal Gocher Behind Gas Godam, Matunda Road, Distt. Bundi, Rajasthan ~ 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/854/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gopal Lal Gupta, **Advocate** Sh. Beharilal Gupta Potdaro Ki Hatai, Kalamahalo Ki Gali, Distt. Bundi, Rajasthan - 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/855/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Laxmikant Sharma, **Advocate** Sh. Neel Kanth Sharma 4/C-18, Housing Board, Jawahar Nagar, Distt. Bundi, Rajasthan - 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/856/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Pradeep Kumar Sharma, **Advocate** Sh. Neel Kanth Sharma 4/C-18, Jawahar Nagar, Distt. Bundi, Rajasthan -323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/857/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ayyub Ali, **Advocate** Sh. Abdul Rajak H.No.D~9, Guru Nanak Colony, Distt. Bundi, Rajasthan ~ 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/858/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Raj Kumar Gautam, **Advocate** Sh. Mool Chand Gautam B~17, Guru Nanak Colony, Distt. Bundi, Rajasthan ~ 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/859/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Jitendra Kothari, **Advocate** Sh. Revti Lal Kothari Pardhanji Ki Gali, Distt. Bundi, Rajasthan ~ 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/860/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shambhu Dayal Sharma, **Advocate** Sh. Ishwar Dayal Sharma 4/A-5, Jawahar Nagar, Distt. Bundi, Rajasthan ~ 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/861/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Hari Narayan Meena, **Advocate** Sh. Amar Lal Meena Vill. & Post Laban, Teh. Indergarh, Distt. Bundi, Rajasthan ~323 603.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/862/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Babu Lal Meghwal, **Advocate** Sh. Gopi Lal Meghwal Shiv Colony Devpura, Distt. Bundi, Rajasthan ~ 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/863/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahaveer Prasad Meghwal, **Advocate** Sh. Gyarasee Lal Meghwal Shivaji Nagar, Bibanwa Road Bundi, Rajasthan ~ 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/864/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Babu Lal Sharma, **Advocate** Sh. Madho Lal Moti Nagar, Line Police Road, Bundi, Rajasthan ~ 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/865/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anil Kumar Sharma, **Advocate** Sh. Kuber Chand Sharma Near Sbi Bank, , Guru Nanak Colony, Distt. Bundi, Rajasthan - 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/866/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramesh Chandar Parihar, **Advocate** Sh. Madhan Lal Parhiar Ajmer Road, Sensara, Distt. Nagaur, Rajasthan ~ 341 513.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/867/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Nortan Gehlot, **Advocate** Sh. Chunni Lal Damawato Ka Bs, Sojaty Gate, Merta City, Nagaur, Rajasthan ~ 341 501.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/868/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ajay Pal Sanadhya, **Advocate** Sh. Bhanwar Lal Sanadhya Near State Ware House, Behind Arihant Marble, Azad Nagar, Dist. Bhilwara, Rajasthan ~ 311 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/869/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Virendra Kumar Saini, **Advocate** Sh. Matadeen Saini Block No-1 Quarter No-1 Police Station Shastri Nagar Jaipur Rajasthan-302016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/870/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Babu Lal Gupta, **Advocate**Sh. Mahadeo Prasad
17/B, Subhash Mandi, Neem-KaThana,Sikar,Rajasthan ~ 332 713

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/871/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Pankaj Singh Rathore, **Advocate**Sh. Kishore Singh Rathore
Plot No.1, Vinayak Enclave, New Sanganer Road
To Muhana Road Mansarovar, Jaipur, Rajasthan ~
302 020.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/872/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rakesh Jangid, **Advocate** Sh. J.P. Jangid Mansarovar Colony, Behind New Bus Stand Rajgarh, Alwar, Rajasthan - 301 408.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/873/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Ratna Sarin, **Advocate**Sh. Neel Sarin
70/144 Patel Marg Mansarovar Jaipur
Rajasthan~302020

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/874/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Khushboo Verma, **Advocate** Sh. Banti Verma F-3/303, Chitrakoot, Vaishali Nagar, Jaipur, Rajasthan - 302 021.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/875/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ram Dhan Yadav, **Advocate**Sh. Sona Ram Yadav
Vill. Sanwat Ka Bas, Po Basri Khurd, Tehsil
Kishangarh Renwal, Jaipur, Rajasthan ~ 303 603.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/876/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhagvat Kumar Sharma, **Advocate** Sh. Mata Deen Sharma 25, Bajrang Vihar, Murlipura | Scheme, Jaipur, Rajasthan 302 039.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/877/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dilip Kumar Bafna, **Advocate** Sh. Chandra Singh Bafna 861 Pooja Nagar Hiran Magri Sector 4 Tehsil Girwa Udaipur Rajasthan~313002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/878/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Chittranjan Singh, **Advocate**Sh. Devi Singh
Ward No. 9 Rajput Mohalla Indargarh Distt.
Bundi Rajasthan-323613

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/879/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rishipal Tiwari, **Advocate**Sh. Omprakash Tiwari
Near Suraj Pole Gate Mohalla Gopal Garh
Bharatpur Rajasthan-321001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/880/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Trilok Parashar, **Advocate**Sh. Devi Prasad
Vpo-Mudhera Via-Uchchain Tehsil-Roopwas
Bharatpur Rajasthan-321302

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/881/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dheeraj Jain, **Advocate** Sh. Kishan Lal Jain Ward No.10, Near Tipta Ganeshji, Indergarh Dist. Bundi, Rajasthan ~ 323 613

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/882/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Pankaj Shrotriya, **Advocate** Sh. Ramesh Chandra Shrotriya E-33, Vijay Singh Pathik Nagar, Aditya Bal Vidhya Mandir School Ke Pass, Dist. Bhilwara, Rajasthan - 311 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/883/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Narendra Singh Rathore, **Advocate**Sh. Bahadur Singh Rathore
74, Ramayan Path, Hanuman Nagar, Govindpura
Sirsi Link Road, Jaipur, Rajasthan ~ 302 012.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/884/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Hema Tak, **Advocate** Sh. Ramvilas Tak Plot No.B-39, Ganesh Colony, Siward Area Amer Road, Jaipur, Rajasthan - 302 002.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/885/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Diwaker Jain, **Advocate**Sh. Prabhakar Jain
3~G-7, Vikas Nagar Housing Board, Bundi,
Rajasthan ~ 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/886/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Santram, **Advocate** Sh. Har Charan Vpo ~ Tikari, Kathumar, Distt. Alwar, Rajasthan ~ 321 605.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/887/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ganga Ram Meena, **Advocate** Sh. Ram Prasad Meena Nangla Jadu, Kathumar, Alwar, Rajasthan ~ 321 606.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/888/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramveer Singh, **Advocate**Sh. Girdharee Singh
Plot No.65 Jaimala Nagar, Vishnu Sagar
Road,Merta City, Nagaur, Rajasthan-341 510

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/889/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mukut Behari Dayma, **Advocate** Sh. Raja Ram Dayma Vill. Dhokari, Post Shapur, Distt. Alwar, Rajasthan- 301 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/890/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mohammed Sharif Qmer, **Advocate** Sh. Mohd. Ismaile Khan Mawati Mohalla, Ward No.11, Indargarh Distt. Bundi, Rajasthan - 323 613.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/891/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Vijay Kumar Dungarwal, **Advocate**Sh. Basanti Lal Dungarwal
19 Samta Nagar (River Side) Hiran Magri Sec-3
Udaipur Rajasthan-313002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/892/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Anil Kumar Anuragi, **Advocate** Sh. Kunwar Bahadur Anuragi H.No.711, Sector~7, Keshavpura, Kota, Rajasthan ~ 324 009.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/893/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Sanwar Lal Rebari, **Advocate** Sh. Bhanwar Lal Rebari Village Sandganv, Post Jojwa, Vaya Bigod, Teh. Mandalgarh, Dist. Bhilwara, Rajasthan ~ 311 601.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/894/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gheesa Lal Cheeta, **Advocate** Sh. Ladu Lal Cheeta H.No.58, Uit Colony, Faridabagh, Bhagwanganj, Ajmer, Rajasthan - 305 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/895/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Pankaj Bhatt, **Advocate** Sh. Roshan Lal 112, Subhash Nagar, Udaipur ~313 001. Rajasthan

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/896/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Giriraj Prasad Meena, **Advocate** Sh. Prithvilal Meena Meena Basti, Neemli, Post Kherli Tawran, Tehsil Digod, Kota, Rajasthan ~ 325 204.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/897/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mathura Lal Meena, **Advocate**Sh. Lalu Ram Meena
Village Dhaker Kheri, Post Genoli, Teh.
Mandalgarh, Dist. Bhilwara, Rajasthan - 311
604.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/898/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Manish Sen, **Advocate** Sh. Shambhu Lal Sen Ward No.11, Kumharo Ke Mandir Ke Pass, Keshorai Patan, Distt. Bundi, Rajasthan ~ 323 601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/899/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dalpat Singh Tanwar, **Advocate**Sh. Mohan Singh Tanwar
Ram Nagar Raoti Road Soorsagar Jodhpur
Rajasthan~324001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/900/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Arvind Kumar Mittal, **Advocate**Sh. Shyam Lal Mittal
171, Sadar Bazar, Abu Road, Distt. Sirohi,
Rajasthan ~ 307 026.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/901/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dheerendra Kumar Malav, **Advocate** Sh. Parmanand Malav C-222, Lajpat Nagar 1, Borkheda, Distt. Kota, Rajasthan - 324 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/902/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Satya Narayan Sharma, **Advocate** Sh. Late Nand Kishore Sharma 92, Gaya Guri Ki Haweli And Gali Sitaram Bazar, Brahmpuri, Jaipur, Rajasthan-302 002.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/903/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ram Narayan, **Advocate**Sh. Asha Ram
7/A/2, Kudi Bhagtasani Housing Board, Tehsil
Luni, Jodhpur, Rajasthan ~ 342 005.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/904/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rakesh Kumar, **Advocate**Sh. Mangi Lal
Near Bishnoi Mandir Ward No 1 3 Lgw
Longwala Hanumangarh Rajasthan-335803

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/905/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mukesh Agarwal, **Advocate**Sh. Hari Prasad Gupta
B-185 Kirti Nagar Tonk Road Jaipur Rajasthan302018

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/906/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vikas Gaur, **Advocate** Sh. Vishannu Kumar Ward No.18, Near Bhatner Fort, Shani Mandir Gali, Hanumangarh Toiwn, Rajasthan.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/907/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kailash Chandra Somani, **Advocate** Sh. Harak Lal Somani Opp. Old Soni Hospital Purani Sham Ki Subji Mandi Mahila Ashram Road Bhopalganj Bhilwara Rajasthan~311001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/908/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Tarsem Singh, **Advocate**Sh. Malkeet Singh
Ward No.05, Near Bus Stand, Vpo Dholipal,
The& Dist. Hanumangarh, Rajasthan ~ 335 064.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/909/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Vijay Bhardwaj, **Advocate** Sh. Ramesh Chandra Sharma 365-Devi Nagar New Sanganer Road Sodala Jaipur Rajasthan-302019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/910/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Roshanlal Bhil, **Advocate** Sh. Sevaram Bhil Baghpura (Khakharmala),Post Bhana, Distt. Rajsamand, Rajasthan ~ 313 324

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/911/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Manoj Kumar Banavari, **Advocate** Sh. Murli Manohar Banavary 65/172, Pratap Nagar, Sanganer, Jaipur, Rajasthan ~ 302 033.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/912/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Pooja Uppadhyay, **Advocate** Sh. Sarvesh Rai Chauhan J.K. Moad First Street, 9 Manakpura, Kankroli, Distt. Rajsamand, Rajasthan ~ 313 324.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/913/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Himanshu Ojha, **Advocate** Sh. Vimal Kumar Ojha B-142, Takniki Colony, Behind Devriya Balaji, Pathik Nagar, Bhilwara, Rajasthan -311 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/914/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ritu Agrawal, **Advocate**Sh. Vipul Agrawal
C-10 Talwandi Pvt.Sector Kota Rajasthan324005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/915/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vipin Kumar, **Advocate**Sh. Chhoga Ram
Gali In Front Of Krishi Mandi, Vill. & Tehsil Salaya, Distt. Jalore, Rajasthan ~ 343 022.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/916/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mohammed Ateek, **Advocate** Sh. Mohd. Saddik Gali No.12, Sanjay Nagar,Kota Junction,Distt. Kota, Rajasthan ~ 324 002.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/917/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Brijesh Pareek, **Advocate**Sh. Sita Ram Pareek
Village& Post~ Dhaula, Via Ghatwari,
Jamwaramgarh, Jaipur, Rajasthan ~ 303 120.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/918/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Satyabir Singh Chauhan, Advocate Sh. Ramswaroop Singh Chauhan Hulmana Kalan, Jalawas, Mundawar, Alwar, Rajasthan ~ 301 714.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/919/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Reshma, **Advocate**Sh. Bhader Ram Bhati
Chak 26 Pbn, Tehsil Pilibangan, Distt.
Hanumangarh, Rajasthan ~ 335 803.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/920/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Lal Chand Agarwal, **Advocate** Sh. Matadin Agarwal Kalyani Lab, Azad Maidan, Abu Road, Sirohi, Rajasthan - 307 026.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/921/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ranveer Singh Yadav, **Advocate**Sh. Jawant Singh Yadav
Village & Post- Matalwas, Tehsil Kotkasim, Distt.
Alwar, Rajasthan- 301 702.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/922/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Suresh Kumar Rao, **Advocate** Sh. Chagan Lal Rao Bhagat Singh Stadium, Rajendra Nagar, Jalore, Rajasthan - 343 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/923/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kailash Puri, **Advocate** Sh. Shambhu Puri Near Bhagat Singh Stadium, Rajendra Nagar, Jalore, Rajasthan ~ 343 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/924/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Tarun Kumar Jain, **Advocate** Sh. Heera Lal Jain Flat No.101, Devkriti Apartment, Behind Vatika, Udaipur, Rajasthan ~ 313 002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/925/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajendra Kumar, **Advocate** Sh. Shyam Lal Tailor C-7, Vijay Singh Pathik Nagar, Pani Ke Tanki Ke Pass Distt. Bhilwara, Rajasthan -N311 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/926/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Om Prakash Bishnoi, **Advocate** Sh. Bhaboot Ram Bishnoi Plot No 48 Roop Nagar Paota C Road Jodhpur Rajasthan~342006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/927/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Neha Tripathi, **Advocate** Sh. Balwant Joshi 9-D-16, R.C. Vyas Colony, Distt. Bhilwara, Rajasthan - 311 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/928/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Pankaj Bohara, **Advocate** Sh. Ramesh Chand 112, Indra Colony, Kishangarh Road, Tehsil Arain, Distt Ajmer, Rajasthan ~ 305 813.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/929/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Santosh Bharti, **Advocate** Sh. Dana Bharti V/P-Raipuriya, Dist. Jalore, Rajasthan ~ 343 024.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/930/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Praveen Kumar, **Advocate** Sh. Om Prakash Mali Plot No. 74, Indra Nagar, Distt. Jalore, Rajasthan ~ 343 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/931/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rinku Mishra, **Advocate** Sh. Shyam Lal Mishra Gali No.3, W.No.35, Barkat Colony, Distt. Hanumangarh, Rajasthan ~ 335 513.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/932/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vishal Midha, **Advocate**Sh. Satwant Rai Midha
228, Durga Colony,Near Shani
Mandir,Hanumangarh Junction, The.&Distt.
Hanumangarh, Rajasthan ~ 335 512.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/933/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anant Kumar Sharma, **Advocate** Sh. Ram Dutt Sharma Ganesh Gali, Sadar Bazar, Bundi, Rajasthan 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/934/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Purushottam Lal Mali, **Advocate** Sh. Subh Karan Mali Ward No.8, Behind Old Govt. Hospital, Rajgarh, Distt. Churu, Rajasthan ~ 331 023.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/935/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Amjad Khan Bhati, **Advocate** Sh. Lal Mohammad Bhati A-5, Ganesh Nagar Murlipura Scheme, Jaipur, Rajasthan - 302 039.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/936/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Manoj Nagar, **Advocate** Sh. Kishan Gopal Nagar H.No.11~8/169, Sodagar Mohalla, Diggi Bazar, Ajmer, Rajasthan ~ 305 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/937/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sayara Rathore, **Advocate**Sh. Lt. Gokul Singh Rathore
B~215, Kirti Nagar, Near Tikon Shiv Temple,
Tonk Road. Jaipur, Rajasthan ~ 302 018.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/938/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Urmeela Sharma, **Advocate** Sh. Late Rameshwar Sharma 1081, Uniyaron Ka Rasta, Chandpole Bazar, Jaipur, Rajasthan ~ 302 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/939/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Sona Mansukhani, **Advocate** Sh. Jairam Dhameja House No. 23,Matheshwari Bhawan, Alfa Complex, Bajrang Nagar, Kota, Rajasthan ~ 324 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/940/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dinesh Paldiya, **Advocate**Sh. Ram Lal Paldiya
Shahid Bhagat Singh Colony Bhadana Rangpur
Raod Kota Rajasthan-324002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/941/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Purushottam Soni, **Advocate** Sh. Om Parkesh Soni H.No. 2/369 Sawami Vivekanand Nagar Kota Rajasthan~324010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/942/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Prem Chand Sharma, **Advocate**Sh. Rattiram Sharma
Ward No.05 Near Arorvansh Dharmshala
Sangaria Hanumangarh Rajasthan~335063

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/943/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Sanjay Mahlawat, **Advocate** Sh. Vinod Kumar Mahlawat C/O Focus Institute, Near Saini Mandir, Mohalla Shekhpura, Sikar, Rajasthan ~ 332 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/944/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kishor Kumar Solanki, **Advocate** Sh. Champa Lal Solanki Kumaro Ka Bas, Ageva Road, Jaitaran Pali, Rajasthan - 306 302.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/945/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahesh Kumar Saini, **Advocate** Sh. Ram Chander Saini H.No.232/153, Prem Nagar, Digadi, Distt. Jodhpur, Rajasthan~ 342 015.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/946/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dinesh Rankawat, **Advocate**Sh. B.D. Rankawat
Near Referal Hospital, Jodhpur Road, Jaitaran
Pali, Rajasthan ~ 306 302.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/947/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Om Prakash Sharma, **Advocate** Sh. R. S. Sharma Vpo. Kapoorawala, Tehsil Sanganer, Jaipur, Rajasthan - 302 029.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/948/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Narender Kumar Dadhich, **Advocate**Sh. Ambalal Dadhich
V/P Bisalpur Via Banar Jodhpur Rajasthan342027

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/949/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Samudra Kumar Rajpurohit, **Advocate** Sh. Jagannath Purohit 220 Purohito Ka Bas, Vill & Po Barwa, The. Bali, Distt. Pali, Rajasthan ~ 306 706.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/950/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramswaroop Nagar, **Advocate** Sh. Jagdish Prasad Nagar Vill. Heerapur, Post Baman Gaon, Tehsil Nainwan, Distt. Bundi, Rajasthan ~ 323 801.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/951/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ravi Garg, **Advocate** Sh. Ghisu Lal Garg Panchratna Complex, Bhilwara Road, Kankroli, Rajsamand, Rajastahn - 313 324.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/952/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Subhash Chand, **Advocate**Sh. Dharam Singh
Masjid Mohlla Ward No-14 Raz Bazar Bandikui
Dausa Rajasthan-303313

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/953/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Surender Kumar, **Advocate** Sh. Bajrang Singh 3-Gh-43 Pawanpuri Bikaner Rajasthan-334001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/954/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Girish Chandra Tiwari, **Advocate** Sh. Heera Lal Tiwari House No. 230, Near Old Bus Stand, Nathdwara, Rajsamand, Rajasthan - 313 301.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/955/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ram Charan Sharma, **Advocate**Sh. Ram Pratap Sharma
Village Mohammadpura, Tehsil Ramgarh
Pachwara, Distt. Dausa, Rajasthan ~ 303 505.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/956/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Surendra Singh, **Advocate** Sh. Hari Singh Gurjar Vill- Ralawata Teh- Baswa Dausa Rajasthan-303313

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/957/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shivendra Narayan Garg, **Advocate** Sh. Murari Lal Garg Plot No.15, Adadhpuri 1st Mahesh Nagar, Tonk Phatak, Jaipur, Rajasthan ~ 302015.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/958/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bheru Lal Mali, **Advocate** Sh. Mohan Lal Mali 561, Kalki Mohalla, Sanganer, Distt. Bhilwara, Rajasthan - 311 013.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/959/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kishori Lal Chaudhary, **Advocate** Sh. Prabhu Lal Chaudhary Satkar Bhavan, Infront Of Acjm & Sdo Court, Sangod, Distt. Kota, Rajasthan ~ 325 601.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/960/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Chandra Prakash Nagar, **Advocate** Sh. Keshri Lal H.No.189, Vishwakarma Nagar Extn., Near Rangbari Yojana, Distt. Kota, Rajasthan ~ 324 005.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/961/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Chimman Lal Meerwal, **Advocate** Sh. Hajarilal Meerwal Vpo Karnawar, Tehsil Baswa, Dausa, Rajasthan ~ 303 327.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/962/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sunil Kumar Arora, **Advocate**Sh. Kashmiri Lal Arora
1/384 Housing Board, Jawahar Nagar, Sri
Ganganagar, Rajasthan - 335 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/963/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Swatantra Kumar, **Advocate** Sh. Navdeshwar Tripathi 15~A, Tripathi Villa, Gulab Bag, Police Line Canal Link Road, Kota, Rajasthan ~ 324 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/964/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kripal Singh, **Advocate**Sh. Nazar Singh
Ward No.3, Vpoi Hakmabad, Tehsil Sadulshahar,
Gangaganagar, Rajasthan - 335 062.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/965/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramesh Kumar Raigar, **Advocate** Sh. Mangal Ram Raigar Vpo Achrol, The. Amer, Distt. Jaipur, Rajasthan ~ 303 002.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/966/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Jaswant Singh Chouhan, **Advocate**Sh. Jai Singh
Gandhi Chowk Ke Pass Tehsil Road Osian
Jodhpur Rajasthan-342303

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/967/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhanwar Lal, **Advocate** Sh. Parmeshwar Naiyo Ki Dhani Bhairu Sagar Osian Jodhpur Rajasthan-342303

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/968/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Manohar Singh Maurya, **Advocate**Sh. Bhanwar Singh Maurya
Plot No-39/40 Vaid Vatika Colony New
Sanganer Road Sodala Jaipur Rajasthan-302019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/969/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kishor Dutt Gour, **Advocate** Sh. P.L.Gour 299/5, Flat No.401, Abhinav Apartment, Vyas Marg, Raja Park, Jaipur Rajasthan~302004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/970/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhanwar Singh Bhati, **Advocate**Sh. Sawai Singh Bhati
528 A Mohan Nagar B Bjs Colony Jodhpur
Rajasthan-342001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/971/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramesh Chand Nagar, **Advocate**Sh. Kanhaiya Lal
Near Bhumi Vikas Mank, Village Sunel, Tehsil
Pidava, Distt. Jhalawar, Rajasthan - 326 513.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/972/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhupendra Yadav, **Advocate** Sh. Inder Mal Yadav Naya Bazar Dilwara, Tehsil Nathdwara, Distt. Rajsamand, Rajasthan - 313 202.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/973/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Anil Kumawat, **Advocate**Sh. Bhanwar Lal Kumawat
Patwariyon Ki Kothi, Kuchaman City, Distt.
Nagaur, Rajasthan ~ 341 508.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/974/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Sumitra Kumawat, **Advocate** Sh. Chittar Mal Kumawat B-24, Jamna Nagar, Ajmer Road, Sodala, Distt. Jaipur, Rajasthan - 302 006.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/975/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Satyanarayan, **Advocate**Sh. Ramavatar
Plot No. 3 Shiv Vihar-C Near 21 No. Bus Stand
Meenawala Sirsi Road Jaipur Rajasthan-302034

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/976/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramnaresh Singh Saini, **Advocate** Sh. Mool Chand Saini Dhani Karmari, Post Papurana, The. Khetri, Distt. Jhuuuunjhunu, Rajasthan ~ 333 503.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/977/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajesh Paliwal, **Advocate** Sh. Mangi Lal Paliwal Shivalay, Mahadev Colony, Jal Chakki Kankroli, Rajsamand, Rajasthan ~ 313 324.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/978/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Chandra Shekhar Acharya, **Advocate** Sh. Narayan Lal Acharya Pipali Acharyan, Rajsamand, Rajasthan ~ 313 324.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/979/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kailash Chandra Bolia, **Advocate** Sh. Mohan Lal Bolia Reti Mohalla, Hathi Gali, Kankroli, Rajsamand, Rajasthan ~ 313 324.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/980/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Manoj Kumar Dhandelwal, **Advocate** Sh. Krishan Lal Plot No 783 Barkat Nagar Tonk Phatak Jaipur Rajasthan-302015

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/981/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Valuram Dangi, **Advocate**Sh. Devi Lal Dangi
H. No. North Sundarwas Bihind Rajasthan
Patrika Udaipur Rajasthan-313001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/982/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Bharat Kumawat, **Advocate**Sh. Radheshyam Ji Kumawat
58, Kumawatpura Ramdwara Chowk, Inside
Surajpol,Udaipur, Rajasthan ~ 313 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/983/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Devendra Kumar Meghwal, **Advocate** Sh. Dhanraj Ji Meghwal Post. Panund, Teh. Vallabh Nagar, Distt. Udaipur, Rajasthan ~ 313 706.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/984/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shailendra Singh Bhadauriya, **Advocate** Sh. Ahibaran Singh Bhadauriya 91, M.P. Colony, Sec.14, Udaipur, Teh. Girwa, Raj ~ 313 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/985/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Jitendra Paliwal, **Advocate** Sh. Nana Lal Paliwal 814/35, North Sundervas, Udaipur, Rajasthan ~ 313 001/

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/986/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gopal Datt Sharma, **Advocate** Sh. Shambhu Datt Sharma 1-E-15 16, Rangbari Scheem, Distt. Kota, Rajasthan - 324 005.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/987/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajendra Kumar Sanadhya, **Advocate** Sh. Purushotam Lal Sanadhya H.No.2, New Mali Colony, Tekri, Udaipur, Rajasthan- 313 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/988/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Pawan Kumawat, **Advocate** Sh. Roopnarayan Kumawat Gordhan Krishi Farm, Shubhash Colony, Kachroda Phulera, Jaipur, Rajasthan ~ 303 341.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/989/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kanhaiya Lal Mali, **Advocate**Sh. Balu Ram Mali
Near Jain Chota Mandir, Vpo Mozmabad, Tehsil
Mozmabad, Jaipur, Rajasthan ~ 303 009.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/990/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dinesh Kumar Sharma, **Advocate**Sh. Kailash Chandra Sharma
Village & Post Chetawala, Via Jaitpura, Tehsil
Amer, Jaipur, Rajasthan - 303 704.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/991/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Krishan Kant Sharma, **Advocate** Sh. Laxmi Narayan Sharma H.No. B-6, Shivaji Nagar, Baran, Rajasthan ~ 325 205.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/992/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ashish Bhambhani, **Advocate** Sh. Vasdev Bhambhani P.No. A-14, Arjunpuri-1st, Imli Phatak, Distt. Jaipur, Rajasthan - 302 005.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/993/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahesh Kumar Jain, **Advocate** Sh. Prabhati Lal Jain Ward No.8, Near Virat Nagar, Distt. Jaipur, Rajasthan - 303102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/994/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ashok Kumar Tuli, **Advocate** Sh. Somnath Tuli House No. 2/262, Housing Board, Jawahar Nagar, Sri Ganganagar, Rajasthan ~ 335 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/995/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Nigar Sultana, **Advocate** Sh. Sultan Mohd. Nasir 35/239, Pratap Nagar, Sanganer, Jaipur, Rajasthan ~ 302 033.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/996/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Jeevan Singh, **Advocate** Sh. Bhim Singh Village Boyana, Post Boyana, Tehsil Mavli, Udaipur, Rajasthan ~ 313 201.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/997/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Pushpa Mittal, **Advocate** Sh. Madan Lal Mehta Market Ke Pass, Katala Bazar, Distt. Jodhpaur, Rajasthan ~ 342 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/998/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Govind Lal Joshi, **Advocate** Sh. Jugal Kishor Joshi Plotno. 177, Khasra No. 39, Near Tempu Stand Nandri Road, Ajmer Road, Jodhpur, Rajasthan ~ 342 015.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/999/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dhanraj Panwar, **Advocate** Sh. Kanaram C.G.7, High Court Colony, Ratanada Jodhpur, Rajasthan - 342 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1000/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Awadhesh Kumar Sharma, **Advocate** Sh. Prabhu Dayal Sharma Vill. Bobari, Distt. Jaipur, Rajasthan ~ 303 120

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1001/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Kavita Tak, **Advocate** Sh. Dhirendra Manjkhola 6/100, Sp Apartment, Nannu Marg, Devi Nagar, New Sanganer Road, Jaipur, Rajasthan - 302019.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1002/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dileep Kumar Kanungo, **Advocate** Sh. Sita Ram Kanungo Village Hasteda, Via Govindgarh, Distt. Jaipur, Rajasthan - 303 713.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1003/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Uma Shankar, **Advocate** Sh. Ram Chander Near Nosegay School, 7 E Chhoti Sri Ganganagar, Distt. Ganganagar, Rajasthan ~ 335 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1004/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Raju Ram Ojha, **Advocate** Sh. Banwari Lal Ojha Village & Po Bhadwanwala, Tehsil Raisinghnagar, Distt. Sri Ganganagar, Rajasthan - 335 051.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1005/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Manjeet Kaur, **Advocate** Sh. Jagmeet Singh House No.137, Mukerji Nagar, Ward No.22, Sri Ganganagar, Distt. Ganganagar, Rajasthan ~ 335 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1006/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Deependra Kumar Bhardwaj, **Advocate** Sh. Rajendra Kumar Sharma 119 Bhardwaj Kutir, Ward No.11, Sikar Bazar Srimadhopur, Distt. Sikar, Rajasthan - 332 715.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1007/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Suresh Chand Sharma, **Advocate** Sh. Shankar Lal Sharma Vpo Hasanpur, Tehsil Laxmangarh, Distt. Alwar, Rajasthan ~ 321 607.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1008/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Radhey Shyam Gaur, **Advocate** Sh. Amar Pal H.No.553, Mahaveer Nagar Ii, Kota, Rajasthan ~ 324 005.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1009/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajender Sanga, **Advocate** Sh. Satya Dev Sanga 36, Kamla Nehru College, New Power House Road, Jodhpur, Rajasthan ~ 342 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1010/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Anita Goyal, **Advocate**Sh. Nishchal Goyal
City Police Gandhi Street, Near Narsingh Ji
Mandir, Jodhpur, Rajasthan ~ 342 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1011/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Hardev Ram Bishnoi, **Advocate** Sh. Jodha Ram Bishnoi Plot No.C~68, Rajeev Nagar, O/S Mahamandir 3rd Pole, Jodhpur, Rajasthan ~ 342 006.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1012/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhagirath Rager, **Advocate** Sh. Mangla Ram Rager Raigeron Ka Mohalla, Vpo - Kalwar, Jaipur, Rajasthan - 303 706

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1013/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Hajra Qureshi, **Advocate** Sh. Salauddin Qureshi Fazal Manzil, In Front Of Choudhary Bhawan, Khata Chowk, Jobner, Jaipur, Rajasthan ~ 303 328.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1014/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Balveer Singh, **Advocate**Sh. Ummed Singh
Merita Sadan, Durga Colony, Didwana,
Rajasthan ~ 341303.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1015/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahender Partap Joshi, **Advocate** Sh. Subhash Chander Joshi House No. 106 Durga Mandir Colony, Hanumangarh Junction, Rajasthan ~ 335 512.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1016/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Anita Kashyap, **Advocate**Sh. Balish Kumar
Plot No.42, Shiv Colony, Sirsi-Begus Road,
Mundiyaramsar, Jaipur, Rajasthan - 302 012.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1017/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajesh Pathak, **Advocate**Sh. Dinesh Chandra Pathak
A-24 Nirmala Amani Shah Dargah Road Ram
Nagar Shastri Nagar Jaipur Rajasthan-302016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1018/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dharmendra Solanki, **Advocate** Sh. Bhanwar Singh Dandotiyaki Badi, Tel Factory Baran, Tehsil & Distt. Baran, Rajasthan - 325 205.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1019/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajesh Bagaria, **Advocate** Sh. Hari Narain Bagaria Plot No. 967, Ram Nagar Colony, Shastri Nagar, Jaipu, Rajasthan - 302016.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1020/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Tarun Kumar Tamboli, **Advocate** Sh. Ram Narayan Tamboli 92, Gautam Nagar, Tonk Road, Jaipur, Rajasthan ~ 302015.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1021/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Babu Lal Bishnoi, **Advocate** Sh. Vala Ram Bishnoi Village & Post Fit Kasani, Via Sharan Nagar, Jodhpur - 342 015, (Raj.)

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1022/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Chandraveer Singh Hada, **Advocate**Sh. Ghanshyam Singh Hada
H No 2-F-4 Mahaveer Nagar Extention Kota
Rajasthan-324009

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1023/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Abdul Salam Khan, **Advocate** Sh. Abdul Gaffar Khan Kamdar Building, Moti Chowk, Farashon Ka Bunglow, Jodhpur, Rajasthan ~ 342 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1024/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Madan Singh, **Advocate** Sh. Rawat Singh Sant Dham Guro Ka Talab, Kamla Nehru Nagar, Jodshpur, Rajasthan - 342 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1025/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Balmukand Gurjar, **Advocate**Sh. Kishan Lal Gurjar
Charighat Road Mahavir Nagar Baran
Rajasthan~325205

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1026/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhagwant Rai, **Advocate**Sh. Jagan Nath Satsangi
Near Agrawal Dharmshala, Rishi Public School,
Gangapur City, Distt. Sawai Madhopur,
Rajasthan - 322 201.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1027/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Anil Kumar Shrivastava, **Advocate** Sh. Atma Nandan Shrivastava Nagar Palika Colony, Distt. Baran, Rajasthan ~ 325 205.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1028/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Makbool Khan, **Advocate** Sh. Basheer Khan Vpo Chak 70 G.B., Tehsil Anupgarh, Distt. Sri Ganganagar, Mrajasthan ~ 335 703

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1029/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vijay Kumar Sharma, **Advocate** Sh. Shri Manohar Lal Sharma 1 Ka 257-258 Shivaji Park Alwar Rajasthan-301001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1030/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ram Lal Harijan, **Advocate** Sh. Bansi Lal Harijan 11, Laxmi Narayan Nagar, Savina, Distt. Udaipur, Rajasthan ~ 313 002.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1031/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ravinder Kumar, **Advocate** Sh. Rajender Kumar Ward No.17, Near Canal Colony, Sangaria Tehsil, Distt. Hanumangarh, Rajasthan ~ 335 063.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1032/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Arjun Singh Rajawat, **Advocate**Sh. Bhanwar Singh Rajawat
Village Hingoniya, Post Tumli Ka Bas, Tehsil
Chaksu, Jaipur, Rajasthan - 303 901.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1033/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ajeet Singh Chauhan, **Advocate** Sh. Mahendra Pratap Singh Village Nirjharna, Tehsil Lalsot, Distt. Dausa, Rajasthan ~ 303 503.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1034/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Daya Chand Kushwah, **Advocate**Sh. Gajanand Kushwaha
V & P Mothpur, Tehsil Atru, Distt. Baran,
Rajasthan - 325 219.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1035/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Harlal Bairwa, **Advocate** Sh. Ram Swaroop Village Motipura, Post Sikandra, Tehsil Baswa, Distt. Dausa, Rajasthan ~ 303 326.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1036/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ravi Kumar Chug, **Advocate** Sh. Kishan Lal Chugh W.No. 10, Behind Of Icici Bank, Anupgarh, Distt. Sri Ganganagar, Rajasthan - 335 701.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1037/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Revat Kumar Charan, **Advocate** Sh. Heer Singh Charan Near Govt. Hospital, Jaitran, Distt. Pali, Rajasthan - 306 302.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1038/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Hemlala Kushwaha, **Advocate** Sh. Amar Singh Kushwaha 2/67, Housing Board Colony, Atru, Distt. Baran, Rajasthan - 325 218.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1039/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Badri Lal, **Advocate** Sh. Lal Chand 2/47, Housing Board Colony, Atru, Distt. Baran, Rajasthan - 325 218.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1040/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Sunita Sharma, **Advocate**Sh. Narendra Kumar Sharma
15, Rajeev Vihar Mangyawas, Opposite Rajat
Path, New Sanganer Road Mansarovar, Jaipur,
Rajasthan ~ 302 020.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1041/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Manohar Lal Saini, **Advocate** Sh. Rameshwar Lal Saini Ward No.22, Police Ka Mohalla Chhawani, Neem Ka Thana, Sikar, Rajasthan - 332 713.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1042/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mukesh Kumawat, **Advocate** Sh. Har Sahay Kumavat Agarsen Colony, Ward No.12, Gangapur City, Distt. Sawai Madhopur, Rajasthan ~ 322 201.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1043/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kanta Sharma, **Advocate** Sh. Mukul Attray 37, Prem Nagar, Khatipura Road, Jhotwara, Jaipur, Rajasthan - 302 012.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1044/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Chandra Shekher Goyal, **Advocate** Sh. Gulab Chand Gupta Plot No.174/148, Pratap Nagarsanganer, Jaipur, Rajasthan ~ 302 033.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1045/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Pooja Sharma, **Advocate** Sh. Om Prakash Sharma House No.6, Champa Colony, South Ayad, Udaipur, Rajasthan ~ 313 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1046/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ashok Kumar Rao, **Advocate**Sh. Shanker Lal Rao
P.No. 6, Vinayak Marg, Behind K.C.C. Nagar,
Ajmer Road, Kamla Nehru Nagar, Jaipur,
Rajasthan - 302 024.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1047/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gajendra Singh Naruka, **Advocate** Sh. Gopal Singh Naruka Village Ganeta, Post Ganeti, Tehsil Todaraisingh, Distt. Tonk, Rajasthan - 304 505.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1048/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ajay Kumar Sharma, **Advocate** Sh. Amar Chand Sharma Plot No.8, Nagmani Colony, Sanganer, Jaipur, Rajasthan ~ 302 029.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1049/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shiv Swaroop Sharma, **Advocate** Sh. Murli Dhar Sharma Kali Kankali Mandir Ke Pass, Nimdi Pada Anta, Distt. Baran, Rajasthan ~ 325 202.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1050/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Brijraj Singh, **Advocate** Sh. Dhanna Singh Sri Ramnagar Colony, Tel Factory Baran, Diustt. Baran, Rajasthan ~325 2~5.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1051/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Balraj Mahendra, **Advocate**Sh. Chandu Lal Mahendra
Plot No.20-21, Diamond City, Makkasar Road,
Opp. Hotel Haveli, Hanumangarh Jn, Distt.
Hanumangarh, Rajasthan - 335 512.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1052/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Daulat Ram Meharda, **Advocate** Sh. Mohare Lal Village Bagor, Tehsil Khetri, Distt. Jhunjhunu, Rajasthan - 333 503.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1053/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Arvind Kumar Sharma, **Advocate** Sh. Vishwambhar Dayal Sharma 1/216, Vidhyadhar Nagar, Jaipur, Rajasthan ~ 302 023.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1054/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vinesh Sharma, **Advocate**Sh. Ramesh Chandra Sharma
04 Shankar Colony, Sawai Gatore, Near Jda
Colony, Malviya Nagar, Jaipur, Rajasthan ~ 302
017.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1055/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhagwan Shai Gupta, **Advocate** Sh. Ram Swaroop Gupta Agrawal Dharmshala Ke Samne, Gangapur City, Distt. Swai Madhopurrajasthan ~ 322 201.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1056/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhemsen Barupal, **Advocate** Sh. Asharam Barupal Mohanpura Mohalla, Nokha, Bikaner, Rajasthan ~ 334 803.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1057/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Om Prakash Khatik, **Advocate**Sh. Balu Ram Khatik
Village Ursewa Post Sunadiya Tehsil Dudu
Jaipur Rajasthan~303008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1058/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anand Arya, **Advocate** Sh. Late Sh. Hari Ram Arya H No. A-97 Subhash Colony Kherli Phatak Kota Rajasthan-324001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1059/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mohan Lal Verma, **Advocate**Sh. Mainpal Verma
V.P.O. Lalgarh Jattan Ward No. 17 Tehsil
Sadulshahar Ganganagar Rajasthan-335037

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1060/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Tarun Kumar Adichwal, **Advocate**Sh. Madan Mohan Sharma
Plot No. 541, Tripura Colony, Behind
Akaashwani Thikariay, Banswara, Rajasthan ~
327 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1061/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Nand Singh Rathore, **Advocate**Sh. Kalyan Singh Rathore
2/16, Housing Board Colony, Atru, Distt. Baran,
Rajasthan ~ 325 218

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1062/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Prakash Gahlot, **Advocate** Sh. Gordhan Lal Gahlot Plot No. A-8, Sitaram Puri Heeda Ki Mori, Ramganj Bazar, Jaipur, Rajasthan - 302 003.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1063/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Devendra Swharan Pathak, **Advocate** Sh. Ram Swaroop Sharma Pathak Bhawan, Tehsil Weir, Distt. Bharatpur, Rajasthan ~ 321 408.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1064/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Gajendra Kumar Nagar, **Advocate** Sh. Bhawani Shanker Nagar Village & Post Bamla, Tehsil & Distt. Baran, Rajasthan - 325 205.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1065/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhagwan Das Najkani, **Advocate** Sh. Late Sh. Jodha Ram Najkani House No 30 Guru Nanak Sindhi Colony Sukhadia Nagar Ajmer Rajasthan-305001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1066/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Brij Mohan, **Advocate** Sh. Rameshwar Lal Ward No.8, Lakhuwall Head, Tehsil & Distt. Hanumangarh, Rajasthan ~ 335524.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1067/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajesh Kumar Bansal, **Advocate**Sh. Chander Bhan
Vpo Bhukarka, Tehsil Nohar, Distt.
Hanumangarh, Rajasthan ~ 335 523.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1068/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Babeeta, **Advocate**Sh. Fool Singh
Village Dhandhal Tal, Po Gulpura, Tehsil
Rajgarh, Churu, Rajasthan ~ 331 023.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1069/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Ritu Purohit, **Advocate** Sh. Vinod Pareek 265/9a, Moti Nagar, Queens Road, Vaishali Nagar, Jaipur, Rajasthan ~ 302 021.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1070/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Jyoti Bika, **Advocate** Sh. Nitiraj Singh Bika Plot No. 108, Krishna Colony, Naya Khera, Ambabari, Jaipur, Rajasthan ~ 302023.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1071/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shiv Kumar Sihag, **Advocate** Sh. Ganga Ram Vpo Rajpura, Tehsil Taranagar, Distt. Churu, Rajasthan - 331 029.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1072/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ram Kumar Kaswan, **Advocate** Sh. Ram Pratap Kaswan New Abadi, Street No. 7, Ward No.24, Hanumangarh Town, Distt. Hanumangarh, Rajasthan ~ 335 513

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1073/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Madan Lal, **Advocate** Sh. Raja Ram New Abadi, Street No. 6, Ward No.24, Hanumangarh Town, Distt. Hanumangarh, Rajasthan ~ 335 513

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1074/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Praveen Choudhary, **Advocate**Sh. Mangal Singh
Plot No.15, Khasra No.55/6, Saran Nagar C
Road, Ajmer Road, Jodhpur, Rajasthan ~ 342 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1075/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Shweta Singodia, **Advocate** Sh. Radhey Sharan Gupta Raghunathpuri, Bada Takhta Tonk, Distt. Tonk, Rajasthan ~ 304 001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1076/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mohan Lal, **Advocate** Sh. Raji Ram Vpo Thakri, Sub Dis~Raisinghnagar, Distt. Ganganagar, Rajasthan ~ 335 051.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1077/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahesh Chand Yogi, **Advocate** Sh. Ramesh Chand Yogi 176, Narsingh Ji Ke Mandir Ke Pass, Village Muhana, Tehsil Sanganer, Jaipur, Rajasthan ~ 302 029.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1078/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ashok Sharma, **Advocate**Sh. Gouri Shanker Sharma
83, Mahaveer Marg, Shastri Nagar Vistar,
Bhilwara, Rajasthan - 311 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1079/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mrs. Indra Kumari Sharma, **Advocate** Sh. Shyam Sunder Sharma Govind Marg. Purohiton Ka Mohalla, Chomu, Jaipur, Rajasthan ~ 303 720.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1080/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Abha Sharma, **Advocate** Sh. Anjani Kumar Sharma 4/293, R.H.B. Colony, Sector 14, Goverdhan Vilas, Udaipur, Rajasthan ~ 313 002.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1081/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shyam Singh Chauhan, **Advocate** Sh. Jagdish Chand Chauhan Katwa Mohalla, Tehsil Nagar, Distt. Bharatpur, Rajasthan ~ 321 205.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1082/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Jainendra Kumar Pathak, **Advocate** Sh. Lt. Jitendra Pathak Plot No.10, Village Janamedi, Post New Panchalwasa, Udaipur Road, Banswara, Rajasthan ~ 327 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1083/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Santosh Kumar Sharma, **Advocate** Sh. Rameshwar Prasad Sharma Gopal Nagar, Baswa Road, Jagir Bandikui, Distt. Dausa, Rajasthan ~ 303 313.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1084/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mohammed Mushtaque Nizamy, **Advocate** Sh. Mohd. Jameel Gali No.4, Govind Nagar, Kota, Rajasthan ~ 324 003.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1085/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ashutosh Maharshi, **Advocate** Sh. Shuresh Chandra Sharma Peer Ji Ka Mohalla Vpo-Naraianpur Teh.-Thanagazi Alwar Rajasthan-301024

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1086/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Nand Ram Regar, Advocate Sh. Nathu Lal Regar Post Asind Shambhugarh, Regaro Ka Mohalla, Tehsil Asind, Distt. Bhilwara, Rajasthan ~ 311 204.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1087/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mukesh Kumar Sharma, **Advocate** Sh. Satya Narayan Sharma Opp. Gulab Niwas, Maion Market, Sanganer, Jaipur, Rajasthan - 302 029.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1088/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rakesh Pabri, **Advocate** Sh. Gautam Kumar Pabri Pabri Bhawan, Hasanpura-A, Jaipur, Rajasthan -302 006.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1089/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Suraj Kumar Bhaskar, **Advocate** Sh. Chet Ram Bhaskar Bhawan, Khetri, Distt. Jhunjhunu, Rajasthan - 333 503.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1090/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Aziz Khan, **Advocate** Sh. Babu Khan Plot No.242-A, Sanjay Nagar-D, Kalwar Road Jhotwara, Jaipur, Rajasthan ~ 302 012.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1091/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramesh Chandra Audichya, **Advocate** Sh. Lt. Bhanwar Lal Audichya 53, New Shiv Nagar, Nokha Road, Hiran Nagri, Sector-4, Udaipur, Rajasthan - 313 002.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1092/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Khyali Lal Jain, **Advocate** Sh. Lt. Javer Chand Jain 27, Dhanmandi, Udaipur, Rajasthan ~ 313 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1093/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Swati Tiwari, **Advocate** Sh. Bhagwati Prasad Sharma 6 B 14, Fourth Pulia, Chopasani Housing Board, Jodhpur, Rajasthan ~ 342 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1094/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajesh Agrawal, **Advocate**Sh. Tulsi Ram Agrawal
39 A Agrasen Nagar Inside Udiyapole Udaipur
Rajasthan~313001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1095/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Subhash Chandra Dixit, **Advocate**Sh. Ram Gopal Sharma
Village Nangal Kalan Via Govindgarh Malikpur
Tehsil Chomu Dist. Jaipur Rajasthan-303712

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1096/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Beenu Sharma, **Advocate** Sh. Ram Narayan Sharma Bhojlawa Road, Kaccha Bandha, Near Saransh Coaching Center, Laxmi Vihar, Chomu Distt. Jaipur, Rajasthan ~ 303 702.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1097/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mohammed Ali Kayamkhani, **Advocate** Sh. Asgar Ali Kayamkhan 3 ~ Kh ~ 22, Bapu Nagar, Bhilwara, Rajasthan ~ 311 ~001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1098/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Farooq Ahamad, **Advocate** Sh. Shamsuddin Rangrej Nilgaron Ki Maszid Ke Pass, Sanganer Bhilwara, Rajasthan - 311 013.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1099/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahendra Singh Khichi, **Advocate** Sh. Mangi Lal Khichi 78, New Colony, Opposite Vidhya Vihar School, Bundi, Rajasthan ~ 323 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1100/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajeev Agrawal, **Advocate** Sh. Surajmal Lohiya Bhawan Raghunathpuri Bada Takhta Tonk Rajasthan~304001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1101/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Om Prakash Kalwar, Advocate Sh. Mitthan Lal Kalwar Vill Post Kirap Teh Masuda Dist Ajmer State Rajasthan~305623

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1102/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mohan Lal, **Advocate**Sh. Dhunkal Ram
G 198 New Civil Lines Near Mini Sachivalya
Hanumangarh Junction Rajasthan~335512

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1103/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Sant Lal Agrawal, **Advocate**Sh. Nihal Chand Agrawal
84 Janta Marg Inside Surajpole Opp Asthal
Mandir Udaipur Rajasthan-313001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1104/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Praveen Kumar Chordiya, **Advocate** Sh. Ladu Lal Chordiya Village - Amli Purawtan Post - Bardod Tehsil -Hamirgarh Bhilwara Rajasthan-311025

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1105/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajendar Kochar, **Advocate**Sh. Lt. Sadan Mal Kochar
C/O Dr. Anjana Kochar Govt Dispencry Main
Bazar Gangshahar Bikaner Rajasthan~334001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1106/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Goury Shankar Gaat, **Advocate**Sh. Puran Ram
Ward No 24 Pilibangan Teshil Pilibangan
Hanumangarh Rajasthan~335803

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1107/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahender Singh Bhadu, **Advocate** Sh. Modi Ram Bhadu Ward No. 9 Near Baba Hari Ram Ji Mandir Vpo. Ratanpura Tehsil Sangaria Hanumangarh Rajasthan~335063

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1108/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Anil Surana, **Advocate**Sh. Amar Chand Surana
Near Jaswant College Main Hostel Ratanada Road
Jodhpur Rajasthan ~342001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1109/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Om Prakash Bishnoi, **Advocate** Sh. Joga Ram Bishnoi Plot No. 374, Laxmi Nagar, Paota Broad, Jodhpur, Rajasthan ~342 006.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1110/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Sudha Mehta, **Advocate** Sh. Shailendra Mehta 3-D-4 Sector 7 Hiran Magri Udaipur Rajasthan-313002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1111/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhupendra Kumar Soni, **Advocate** Sh. Radhey Shyam Soni Village - Karoi Kaoan Via - Pur Bhilwara Rajasthan-311802

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1112/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Udai Singh Daroga, **Advocate** Sh. Ratan Singh Daroga Village - Karoi Kaoan Via - Pur Bhilwara Rajasthan-311802

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1113/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kamlesh Kumar Soni, **Advocate**Sh. Girraj Prasad Soni
Chopra Bazar Vpo- Laxmangarh Teh.
Laxmangarh Alwar Rajasthan-321607

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1114/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Jodha Ram Choudhary, **Advocate**Sh. Tikmarma
Gali-01 Choudhary Bhawan Subhash Colony
Sanchore Jalore Rajasthan-343001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1115/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Nirana Ram Bissu, **Advocate**Sh. Bhagwanta Ram
Village Lachharsar Tehsil Ratangarh Churu
Rajasthan~331802

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1116/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajesh Kumar Sharma, **Advocate** Sh. Kalyan Sahay Sharma Opp Dausa Khurd School Dausa Rajasthan~ 303303

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1117/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mukesh Kumar Heda, **Advocate** Sh. Ladu Lal Heda Near Sanwriya Temple Azad Nagar Bhilwara Rajasthan~311001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1118/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mangal Chand Bhadala, **Advocate**Sh. Lal Chand Bhadala
Vill-Tantiyawas Po-Rampura Dabri Jaitpura
Jaipur Rajasthan-303704

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1119/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shrawan Kumar Bera, **Advocate** Sh. Ratna Ram Bera Bero Ka Mohalla Vpo - Ren Teh. Merta Nagaur Rajasthan-341514

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1120/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Raju Ram, **Advocate** Sh. Paka Ram Ga-35 Tagore Nagar Near Karni Mata Mandir Pali Rajasthan-306401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1121/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vikram Singh Shekhawat, **Advocate**Sh. Hari Singh Shekhawat
Kishan Colony Behind Pnb Bank Vpo Bansur
Teh Bansur Alwar Rajasthan-301402

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1122/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Devi Singh Charan, **Advocate**Sh. Badri Dan Charan
J 17 Shivaji Nagar Near Jain Boarding Behind
S.P.Office Jalore Rajasthan~343001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1123/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Lalit Narayan, **Advocate** Sh. Devi Lal Mehra H.N. 3560 Babu Mohalla Nasirabad Ajmer Rajasthan-305601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1124/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Subhash Chandra Sharma, **Advocate**Sh. Shankar Lal Sharma
Adj Court Ke Samne Bansur Tehsil Bansur
Distt.Alwar Rajasthan-301402

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1125/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anil Kumar Joshi, **Advocate** Sh. Mahavir Prasad Joshi Near Ghanta Ghar Vpo-Barrod Behror Alwar Rajasthan-301020

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1126/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Vikram Patharia, **Advocate** Sh. Sumer Singh Patharia H.N. D 45 Yogi Marg Majdoor Nagar Ajmer Road Jaipur Rajasthan~302006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1127/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sarwan Kumar Bugalia, **Advocate** Sh. Ashu Ram Bugalia Vpo Bidiyad Nagaur Rajasthan~341542

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1128/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Nand Singh Shekhawat, **Advocate**Sh. Prahlad Singh
Village Post-Harsauli Tehsil-Renwal Kishangarh
Jaipur Rajasthan-303609

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1129/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Amar Chand Bilonia, **Advocate**Sh. Roop Narayan Bilonia
Village/Post Dudhly Tehsil Bassi Dist. Jaipur
Rajasthan-303301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1130/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Dharmendra Kumar Sharma, **Advocate**Sh. Satyanarayan Sharma
Chopra Mohlla Ward No 7 Vpo Didwana Teh
Lalsot Dist Dausa Rajasthan~303511

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1131/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahesh Chandra Sharma, **Advocate** Sh. Omprakash Sharma Toonga Road Near Bus Stand Bassi Jaipur Rajasthan-303301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1132/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Kamlesh Kumar Saini, **Advocate** Sh. Ramnarayan Saini Nehru Colony Ward No 17 Lalsot Dausa Rajasthan-303503

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1133/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahaveer Singh Shekhawat, **Advocate**Sh. Karan Singh Shekhawat
33 Vitt Vihar Colony Sirsi Road Vaishali Nagar
Jaipur Rajasthan-302021

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1134/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shri Ram Agrawal, **Advocate**Sh. Mukti Lal Agrawal
114 Shyam Enclave Colony Panchyawala Sirsi
Road Jaipur Rajasthan~302034

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1135/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahipal Singh Rathore, **Advocate**Sh. Bhawani Singh Rathore
Plot Number 236-237 Bharav Nagar Desuri Pali
Rajasthan-306703

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1136/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Gokul Narayan Agarwal, **Advocate**Sh. Mukti Lal Agarwal
114 Shyam Enclave Colony Panchyawala Sirsi
Road Jaipur Rajasthan~302034

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1137/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Surendra Jat, **Advocate**Sh. Harchand Jat
Village Kharkhari Post Ramsinghpura Teh
Kotputli Jaipur Rajasthan~303108

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1138/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Lokesh Jain, **Advocate**Sh. Hameri Lal Jain
50 A Adarsh Housing Society Hiran Magri Sector
No 4 Udaipur Rajasthan~313002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1139/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Devendra Kumar Arya, **Advocate** Sh. Raghunath Arya Ward No 30 Mohalla Badabas Bansur Road Kotputli Jaipur Rajasthan~303108

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1140/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Sunil Kumar Garg, **Advocate** Sh. Heera Lal Garg 120-A, Goverdhan Nagar Tol Tax Pratap Nagar Sanganer Jaipur Rajasthan-302033

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1141/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Chetram Nagar, **Advocate** Sh. Chiter Lal Nagar Ward No. 03, Chamunda Colony, Keshoraipatan, Dist. Bundi, Rajasthan ~ 323 601.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1142/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Praveen Dave, **Advocate** Sh. Baksa Ram Dholia Vpo. Kharnal, Tehsil Mundwa, Nagaur, Rajasthan ~ 341 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1143/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shyamsunder Gupta, **Advocate** Sh. Laxmi Chand Gupta Ward No.4, Maszid Ke Pass, Haat Chok Atru, Baran, Rajasthan - 325 218.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1144/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vidya Sagar Sharma, **Advocate** Sh. Hardev Sharma New Lane, Ganganagar, Distt. Bikaner, Rajasthan ~ 334 401.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1145/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajveer Patwa, **Advocate**Sh. Kailash Chandra Patwa
6-E-21 Near Polytechnic College Haled Road
Tilak Nagar Bhilwara Rajasthan-311001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1146/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Jintender Kumar Lakwhani, **Advocate** Sh. Hot Chand 135 Sindu Nagar Nahari Ka Naka Shastri Nagar Jaipur Rajasthan-302016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1147/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Shakti Gaur, **Advocate** Sh. Om Prakash Prem Nagar, Ward No.25, Sri Ganganagar, Rajasthan - 335 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1148/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ritesh Mewara, **Advocate** Sh. Tara Chand Mewara Vinay Vatika 507 Kotri Kota Rajasthan~324007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1149/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Jagdish Jangu, **Advocate** Sh. Moda Ram Village Naya Ganw, The. & Distt. Nagaur, Rajasthan - 341 001.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1150/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramesh Chandra Sharma, **Advocate**Sh. Lallu Ram Sharma
Near Adj Court Narayanpur Road Bansur Tehsil
Bansur Alwar Rajasthan~301402

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1151/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vasudev Jotwani, **Advocate** Sh. Lt.Sh.Assan Das Jotwani 113-B Kanuar Nagar Near Rajamal Ka Talab Jaipur Rajasthan-302002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1152/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Chandra Shekhar Goyal, **Advocate** Sh. Gulab Chand Gupta 174/148, Pratap Nagar, Sanganer, Jaipur Rajasthan-302033

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1153/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mohammad Aslam Khan, **Advocate**Sh. Shahabuddin Khan
H.No.1167, Jeewa Chaudhary Ki Gali, Moti
Dungary Road, Jaipur-302004, Rajasthan

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1154/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Rakesh Kumar Sharma, **Advocate**Sh. Chhaju Ram Sharma
Mohalla Bukhahera Ward No-17 Kotputli
Distt.Jaipur Rajasthan-303108

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1155/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Hitendra Narayan Sharma, **Advocate** Sh. Satya Narayan Sharma Ward No.4, Rajiyasar Sataion, Tehsil Suratgarh Dist.Sri Ganganagar Rajasthan-335804

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1156/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Brijesh Sharma, **Advocate** Sh. Lt.Sh.Gopal Lal Sharma H.No.1110, Ganesh Colony Old Ramgarh Mode Amer Road, Jaipur Rajasthan~302002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1157/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Subhash Chandra Sharma, **Advocate** Sh. Jhabar Mal Sharma 1/64, Vidhyadhar Nagar Jaipur Rajasthan

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1158/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Om Prakash Samota, **Advocate** Sh. Mali Ram Samota C-90 Dadhichi Nagar Murli Pura Jaipur -302039

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1159/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ravindra Mohan Goyal, **Advocate**Sh. Gulab Chand
Station Bazariya Bayana Distt. Bharatpur
Rajasthan~321401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1160/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Vipin Saxena, **Advocate**Sh. Lt.Sh.Mukut Bihari Lal Saxena
H.No.17/19 Paropkari Medical Ke Pass, Asari
Gate K Bahar Ajmer Rajasthan-305001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1161/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rakesh Arya, **Advocate** Sh. Bansi Dhar Arya 101, Saini Colony 1st Kartapura Jaipur Rajasthan-302006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1162/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajendra Prasad, **Advocate** Sh. Om Prakash Vp. Dayal Ka Nangal Tehsil Neem Ka Thana Distt.Sikar Rajasthan-332718

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1163/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramjilal Gurjar, **Advocate** Sh. Chandra Ram Gurjar Vpo Dokan Dhani Mindala Tehsil Neem Ka Thana Distt.Sikar Rajasthan~332718

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1164/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Om Prakash Saini, **Advocate**Sh. Chitter Mal Saini
Ward No.7, Out Side Of Holi Gate Chomu
Distt.Jaipur Rajasthan~303702

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1165/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Chander Bhan, **Advocate** Sh. Krishan Chander Vpo Mohanmagaria, Ward No.2, Hanumangarh, Rajasthan - 335 524.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1166/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rahul Bhardwaj, **Advocate** Sh. Bakey Bihari Bhardwaj 628-A, Barkat Nagar Tonk Phatak Jaipur Rajasthan-302015

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1167/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Amit Gupta, **Advocate**Sh. Chandra Prakash Gupta
H.No.6, Amrit Kalash Colony New Akashwani
Colony Kota Rajasthan-324001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1168/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ghewar Ram, **Advocate** Sh. Pokar Ram Village-Melawas Via Sojat Road Tehsil Marwar Junction Pali Rajasthan-306103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1169/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhartendra Chaurasia, **Advocate** Sh. Rajendra Prasad Chaurasia House No. B-10, Sain Colony, Power House Road, Jaipur, Rajasthan - 302 006.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1170/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Pankaj Kumar Gupta, **Advocate** Sh. Shiv Charan Gupta C-12, Lal Kothi Shopping Centre Near Laxmi Mandir Cinema Tonk Pathak Jaipur Rajasthan-302015

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1171/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Hem Raj Dhaker, **Advocate**Sh. Prahlad Dhaker
Village Balapura Baori Post Baori Teh.
Todaraisingh Dist. Tonk Rajasthan~304505

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1172/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Praveen Chandra Suthar, **Advocate**Sh. Purushottam Lal
Umiya Niwas Shiv Colony Thikariya Banswara
Rajasthan-327001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1173/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Rahul Chanchawat, **Advocate**Sh. Madan Mohan Chanchawat
142/A Rati Talai Street No 4 Banswara
Rajasthan~327001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1174/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Babu Lal Dewanda, **Advocate** Sh. Badri Prasad Dhani-Kankadawali Vpo-Dewan Teh-Shahpura Jaipur Rajasthan-303103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1175/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ashok Kumar Surelia, **Advocate**Sh. Shiv Karan Surelia
Village Mohanpura Teh Kotputli Jaipur
Rajasthan-303108

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1176/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ranveer Kapooriya, **Advocate**Sh. Chheetar Mal Jat
Vpo-Khora Ladkhani Via-Gathwari Teh-Shahpura Jaipur Rajasthan-303120

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1177/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramsingh Jat, **Advocate**Sh. Mali Ram Jat
Vpo Chhapura Khurd Tehsil Shahpura Distt
Jaipur Rajasthan

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1178/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Khem Singh Gurjar, **Advocate** Sh. Ramkaran Gurjar V/Po-Tudiyana Teh-Mahwa Dausa Rajasthan-321608

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1179/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Kavita Meena, **Advocate** Sh. Pankaj Kumar C-12 Lal Kothi Shopping Centre Near Laxmi Mandir Cinema Tonk Phatak Jaipur Rajasthan-302015

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1180/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajnish Kumar Katara, **Advocate**Sh. Suresh Chand Katara
Vpo-Moujpur Tehsil-Laxmangarh Alwar
Rajasthan-32163

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1181/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Babu Lal Jeetrwal, **Advocate**Sh. Bhana Ram Jat
Dhani-Pilihaly Ward No.24 Shahpura Jaipur
Rajasthan-303103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1182/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajeev Atraya, **Advocate** Sh. Ramesh Chandra Sharma Atraya Sadan Ward No 27 Swami Mohalla Manoharpur Tehsil Shahpura Jaipur Rajasthan-303104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1183/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Omprakash Choudhary, **Advocate** Sh. Sawaram Ji Choudhary C-11 Near Nehru Park Shivaji Nagar Jalore Rajasthan-343001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1184/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ashok Kumar Vyas, **Advocate** Sh. Mahendra Kumar Vyas Vyaso Ka Mohalla Manoharpur Tehsil Shahpura Jaipur Rajasthan-303104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1185/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Dinesh Chand Sharma, **Advocate**Sh. Mangi Lal Sharma
Ward No 11 Sunaro Ke Mandir Ke Pass Kalyan Ji
Gate Ke Pass Gangapur City Sawai Madhopur
Rajasthan-322201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1186/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Surendra Singh, **Advocate**Sh. Pramod Singh
Ward No 23 Babhuta Sidh Colony
Hanumangarh Town Rajasthan-335513

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1187/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Manju Devi, **Advocate** Sh. Mahender Kumar Ward No 09 Near Shiv Mandir Jorawarpura Tehsil And Dist Hanumangarh Rajasthan-335524

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1188/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Birbal Meena, **Advocate**Sh. Ramkuvar Meena
Village Gandhinagar Post Antela Tehsil
Viratnagar Dist Jaipur Rajasthan~303119

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1189/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Anjily Mandrawaliya, **Advocate**Sh. Madan Lal Raiger
Power House Ke Samne Ward No 04
Neemkathana Road Shahpura Jaipur Rajasthan303103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1190/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahendra Sharma, **Advocate** Sh. Shailendra Kumar Sharma Kh ~ 16 Bapu Nagar Pur Road Bhilwara Rajasthan~311001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1191/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Man Singh, **Advocate**Sh. Keshara Ram
Vpo Ramsari Teh Degana Dist Nagaur
Rajasthan~341503

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1192/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Umesh Kumar Sharma, **Advocate** Sh. Late Bhagwan Sahai Sharma 36-A Vijay Nagar Near Kv -2 School Jhotwara Jaipur Rajasthan-302012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1193/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Manju, **Advocate** Sh. Man Singh Vpo Ramsari Teh Degana Dist Nagaur Rajasthan-341503

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1194/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Sohan Lal Nainawat, **Advocate**Sh. Prabh Ram Nainawat
Bunkar Mohalla Neemkathana Road Shahpura
Jaipur Rajasthan~303103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1195/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Satya Narayan Sharma, **Advocate**Sh. Prabhu Lal Shrama
H.No.4-U-35 Mahaveer Nagar Ext Kota
Rajasthan-324009

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1196/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mukesh Kumar, **Advocate**Sh. Parsa Ram
Vpo-Bobari Via-Gathwari Teh-Jamuwaramgarh
Jaipur Rajasthan-303120

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1197/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Radhakishan Gurjar, **Advocate**Sh. Lalaram Gurjar
Dev Collage Ke Samne Modhi Ki Chouky Tonk
Rajasthan~304001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1198/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mohammed Rafiq Pathan, **Advocate** Sh. Mohammed Hanif Pathan Out Side Hamalon Ki Bari Near Rao Bikaji Tekri Bikaner Rajasthan~334001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1199/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Raj Kumar Choudhary, **Advocate**Sh. Ganesh Ram
Pratap Bazar Desuri Road Rani Station Pali
Rajasthan~306115

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1200/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Indu Shekhar Sharma, **Advocate**Sh. Om Prakash Sharma
Near The Govt. Hospital Braham Akhada
Todaraisingh Tonk Rajasthan~304505

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1201/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajesh Gurjar, **Advocate**Sh. Gopal Lal Gurjar
Gurjar Bhawan Bambor Get Tonk Rajasthan304001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1202/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ashok Kumar, **Advocate**Sh. Dharmpal Singh
Vpo- Choubara Tehsil- Neemrana Alwar
Rajasthan-301706

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1203/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhanwar Lal Dhayal, **Advocate** Sh. Narayan Ram Dhayal Plot No 27 Sanjay Colony Nagaur Rajasthan~ 341001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1204/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Radhey Shyam Dhakar, **Advocate**Sh. Chheetar Lal Dhakar
Vill And Post Nagarfort Teh Dooni Tonk
Rajasthan~304024

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1205/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anjani Kumar, **Advocate** Sh. Santosh Kumar Ward 21 Near Police Chauki Nohar Hanumangarh Rajasthan~335523

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1206/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Vinod Kumar Saini, **Advocate** Sh. Rameshwar Lal Saini Dhani-Jamalpurya Vpo-Amarsar Teh-Shahpura Jaipur Rajasthan-303601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1207/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Suresh Chand Singhal, **Advocate**Sh. Late Shri Ram Dayal Gupta
House No. 490-A Rajni Vihar Heerapura Ajmer
Road Jaipur Rajasthan-302024

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1208/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Jitendra, **Advocate** Sh. Jeth Mal Barwar Barwar House Bye Pass Road Makrana Nagaur Rajasthan-341505

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1209/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Mahendra Singh Alwariya, **Advocate** Sh. Pooran Mal Nagaji Ki Gor Kotputli Distt Jaipur Rajasthan~ 303108

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1210/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Ganpat Lal Bera, **Advocate** Sh. Hema Ram Bera Near Bus Stand Ren Teh. Merta Nagaur Rajasthan-341514

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1211/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Dharmendra Singh Rathaur, **Advocate**Sh. Panne Singh Rathaur
Village-Chhapla Post-Rajlani Tehsil-Bhopalgarh
Jodhpur Rajasthan-342901

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1212/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms.Minakshi Kumawat, **Advocate**Sh. Hemant Tangra
H No 581 Naraniya Niwas Nayapura Kota
Rajasthan~324001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1213/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Aslam Ali, **Advocate** Sh. Shafi Mohammad Ward No-26 Bhadra Tehsil- Bhadra Distt Hanumangarh Rajasthan-335501

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1214/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Rajeev Joshi, **Advocate** Sh. Randheer Joshi Road No 4 Mohan Colony Banswara Rajasthan~ 327001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1215/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Avinash Chandra Sharma, **Advocate** Sh. Laxmi Narain Sharma Plot No 4/292 Malviya Nagar Jaipur Rajasthan-302017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1216/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Jainul Mohammad Qureshi, Advocate Sh. Hazi Ameer Mohammad Qureshi Ward No 12 Ganga Market Out Side Of Delhi Gate Shahpura Jaipur Rajasthan~303103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1217/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ramavatar Sharma, **Advocate** Sh. Hari Prasad Sharma Vpo- Bidoli Via- Khoor Dist- Sikar Rajasthan-332023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1218/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Arti, **Advocate**Sh. Sarjeet Kumar
C77 Near Sanskrit School Sector No 6 L
Hanumangarh Junction Rajasthan-335512

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1219/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Gaurav Upadhyay, **Advocate**Sh. Ramesh Chandra Upadhyay
2a-21 Behind Hanuman Mandir Mr Colony
Housing Board Banswara Rajasthan-327001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1220/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Bhojraj Bhargave, **Advocate** Sh. Deen Dayal Bhargave Ward No 18 Gurh Mandi Hanumangarh Town Rajasthan~335513

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1221/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Amar Krishna Sharma, **Advocate**Sh. P.K. Sharma
House No. 96 Kailashpuri Ganeshpura Road Kota
Junction Kota Rajasthan~324002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1222/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ravipal Singh Rathore, **Advocate**Sh. Madho Singh Rathore
House No 507 Mohan Nagar B Bjs Colony
Jodhpur Rajasthan-342006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1223/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Surendra Kumar Sharma, **Advocate** Sh. Ram Narayan Sharma Adarsh Vidhya Mandir Ke Piche Purani Teshil Malpura Rajasthan-304502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1224/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Som Prakash, **Advocate**Sh. Ram Kishan
Ward No 6 Vpo Makkasar Tehsil Hanumangarh
Rajasthan~335512

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1225/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Ms. Santosh Saini, **Advocate**Sh. Sanju Saini
20 Bekunt Nagar Opp. Sodala Police Station
Hawa Sadak Sodala Jaipur Rajasthan~302019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1226/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 07th May, 2018

To

Sh./Ms. Azad Sharma, **Advocate**Sh. Mohan Lal Sharma
A 219 Kashi Puri Bhilwara Rajasthan-311001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/1227/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 07th May, 2018

To

Sh./Ms. Anil Chouhan, **Advocate**Sh. Radhey Shyam Chouhan
Janta Colony Ward No. 13 Deoli Tonk
Rajasthan-304804

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,